



Government of India, Ministry of Finance, Department of Revenue  
 भारत सरकार, वित्त मंत्रालय, राजस्व विभाग  
 Central Board of Indirect Taxes and Customs (CBIC)  
 केंद्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड (सीबीआईसी)  
 Office of the Additional Director General of Systems  
 प्रणाली प्रधान निदेशालय के अतिरिक्त महानिदेशक का कार्यालय  
 GST and Central Excise, GST Bhavan, 1<sup>st</sup> and 5<sup>th</sup> floor,  
 जीएसटी और केंद्रीय उत्पाद शुल्क, जीएसटी भवन, पहली और पांचवीं मंजिल,  
 No. 26/1, Mahatma Gandhi Road, Nungambakkam, Chennai -600034  
 सं. 26/1, महात्मा गांधी रोड, नुंगबक्कम, चेन्नई-600034

File No: DGSYS/APP/CZU/RGMO/1/2025-ACES/GST O/o-ADG-DGS-ZU-CHENNAI-Part(1) Date:28.01.2026

### **ADVISORY NO. 01/2026 – HSNS CESS REGISTRATION AND PAYMENT PROCEDURE**

**Sub: HSNS Cess - Login procedure and Filing Application for New Registration and Payment in the CBIC Taxpayer's portal – Regarding.**

\*\*\*\*\*

Attention is invited to The Health Security se National Security Cess (HSNS Cess) 2025 Act, notified on 16.12.2025 and being introduced with effect from 01.02.2026.

2. The HSNS Cess Application functionalities will be developed and hosted on the designated Portal ([www.cbic-gst.gov.in](http://www.cbic-gst.gov.in)) (herein after referred to as 'Portal') and will be functional from 01.02.2026.

3. The step-by-step procedure, for carrying out Login, Enrollment, Registration and Payment activities for taxable person on the portal, with screenshots are enclosed as follows:

**ANNEXURE A- REGISTRATION**

**ANNEXURE B- PAYMENT**

**ANNEXURE C - HELPDESK**

4. Similar Advisory for filing of Declaration(HSNS DEC-01) & filing of Returns (HSNS RET-01) will be issued shortly.

5. The above advisory may be widely circulated to sensitize the field officers and trade.

**Digitally signed by  
 Sahil Inamdar  
 Date: 28-01-2026  
 19:02:41**  
 साहिल इनामदार | Sahil Inamdar

अतिरिक्त महानिदेशक | Additional Director General,  
 प्रणाली प्रधान निदेशालय, चेन्नई | DG Systems, Chennai

Encl-As above

To

1. All the Pr. Chief Commissioners/Chief Commissioners of GST Zones.
2. The Pr. DG/DG, DGGI/DGGST/DG (Audit)/DG (TPS).
3. The Commissioner, GST (Policy Wing).
4. The Commissioner, Central Excise (Policy Wing).
5. All the Pr. Commissioners/Commissioners of GST.
6. The Pr ADG /ADGs of Systems, New Delhi/ Bengaluru / Kolkata/Mumbai
7. The Joint Secretary, TRU 1
8. The Joint Secretary, DOR.
9. Web master, CBIC

Copy submitted to.

1. The Pr. Director General, Systems & Data Management, New Delhi -----for information
2. PS to the Member (IT) ----- for information.

## **ANNEXURE A – REGISTRATION**

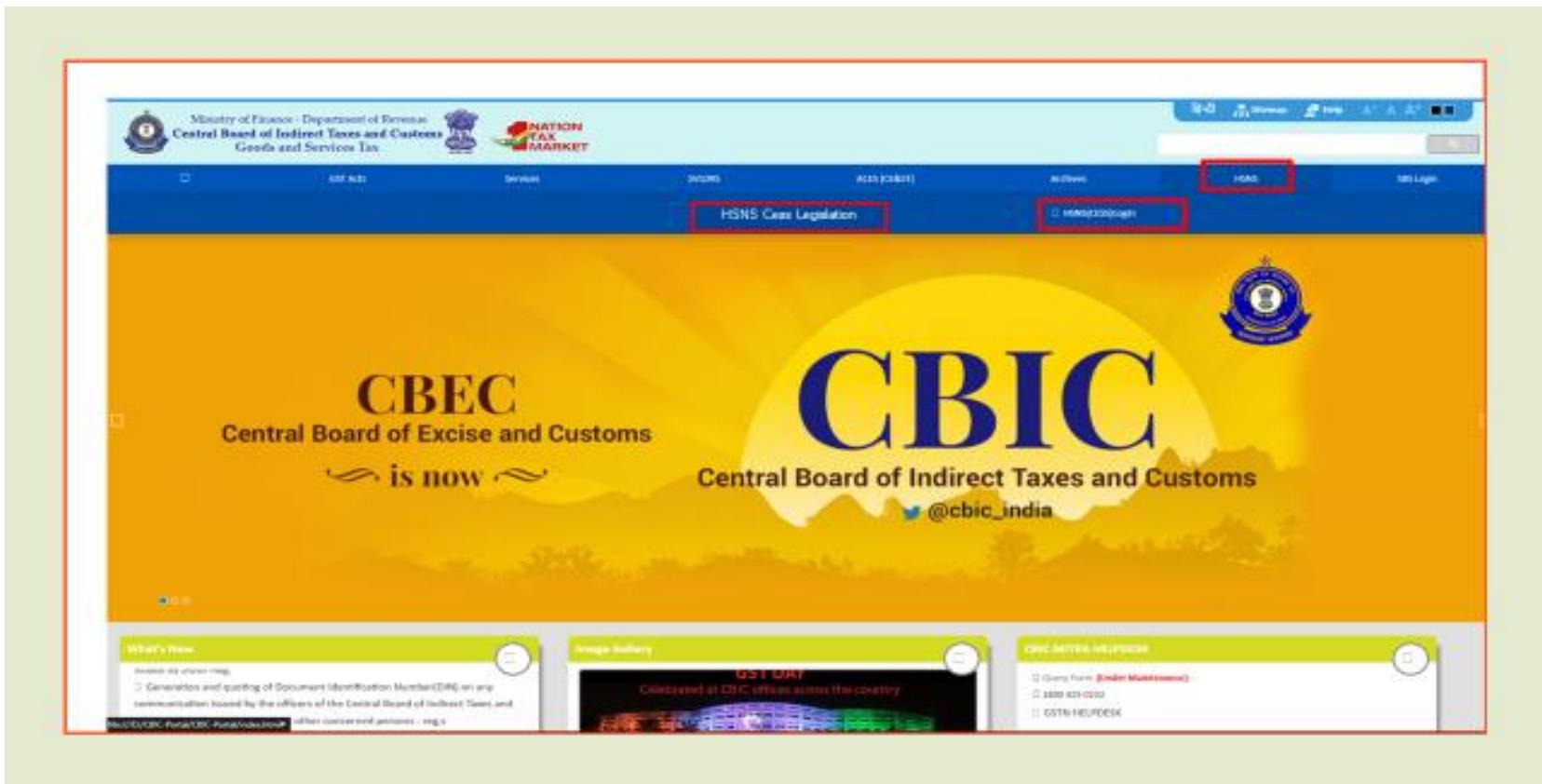
### **ADVISORY ON HSNS- CESS TAXPAYER REGISTRATION UNDER CBIC-CENTRAL EXCISE TAXPAYER PORTAL**

The procedure for new taxpayers to login and register under HSNS CESS is explained as follows:

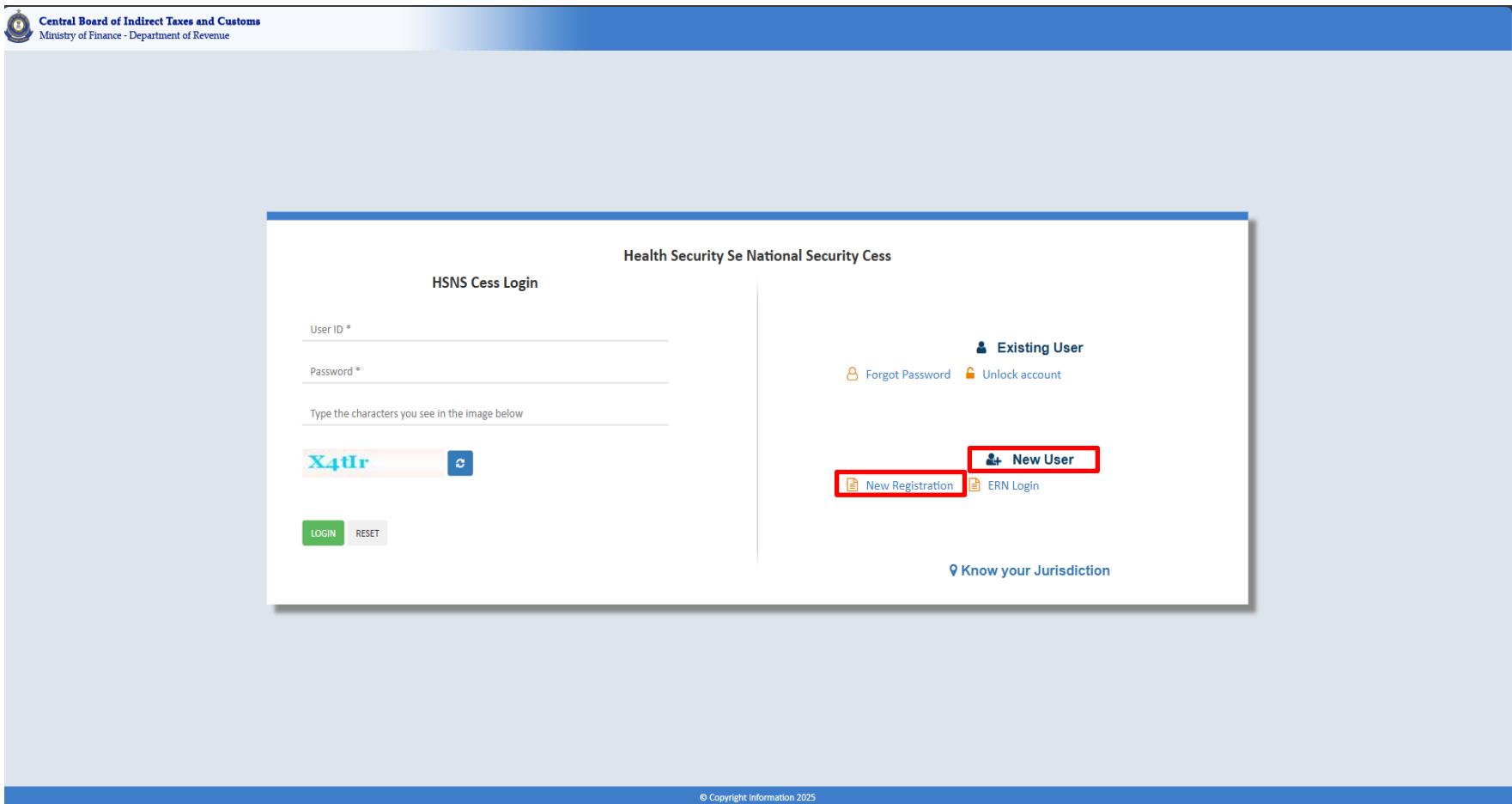
1. The portal for HSNS CESS is [www.cbic-gst.gov.in](http://www.cbic-gst.gov.in)



2. Click on **HSNS > HSNS(CESS) LOGIN** which leads to the relevant Taxpayer Login



3. The applicant needs to click the “New User” > “New Registration” icon as illustrated below:



The screenshot shows the HSNS Cess Login page. At the top, there is a logo and the text "Central Board of Indirect Taxes and Customs" and "Ministry of Finance - Department of Revenue". The main title "Health Security Se National Security Cess" is displayed above the login form. The login form includes fields for "User ID \*", "Password \*", and a CAPTCHA field containing "X4tIr". Below the login form are "LOGIN" and "RESET" buttons. To the right of the login form, there is a "Existing User" link and links for "Forgot Password" and "Unlock account". At the bottom right of the page, there are links for "New User" (highlighted with a red box), "New Registration" (highlighted with a red box), and "ERN Login". A footer at the bottom of the page contains the text "© Copyright Information 2025".

4. The following particulars are required to be entered by the applicant:

- (i) **Name as mentioned in PAN**
- (ii) **PAN**
- (iii) **Mobile Number**
- (iv) **GSTIN & CE Registration Number if any (Not mandatory)**
- (v) **Email Address**
- Note: The One Time Password (OTP) and other communication will be sent to the above mobile number and email id.*
- (vi) **State of location of the business premises (to be selected from the dropdown menu)**
- (vii) **CAPTCHA**

 Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

**Health Security Se National Security Cess**

**HSNS Cess New Registration**

Name as mentioned in PAN \*

PAN \*

GSTIN

CE Registration Number

Mobile Number \*

Email Address \*

Select a State\*

Type the characters you see in the image below



**SUBMIT** **BACK TO LOGIN**

**Existing User**  
[Forgot Password](#) [Unlock account](#)

**New User**  
[New Registration](#) [ERN Login](#)

**Know your Jurisdiction**

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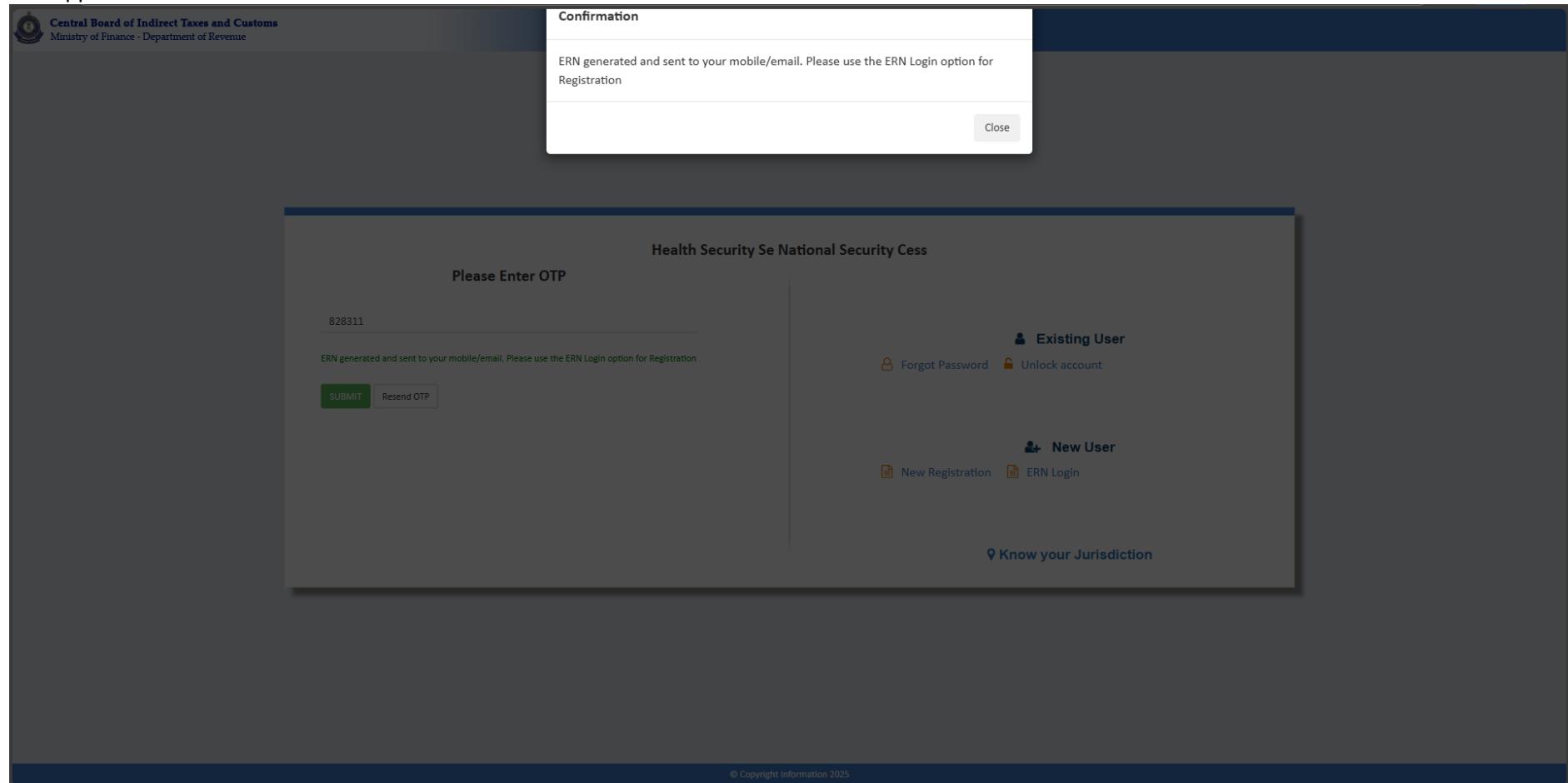
5. PAN details are validated online with Income Tax Portal.

After the PAN details are validated successfully, an OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant.

The applicant is required to enter the OTP received.

The screenshot shows the CBIC website with a blue header bar. The main content area is a white box with a blue header bar. The header bar contains the text "Health Security Se National Security Cess". Below this, the sub-header "Please Enter OTP" is displayed. A text input field contains the OTP "828311". Below the input field, a message "OTP sent successfully" is shown. To the left of the input field are two buttons: a green "SUBMIT" button and a white "Resend OTP" button. To the right of the input field, there are two sections: "Existing User" with links to "Forgot Password" and "Unlock account", and "New User" with links to "New Registration" and "ERN Login". At the bottom right of the white box is a link "Know your Jurisdiction". At the very bottom of the page, a blue footer bar contains the text "© Copyright Information 2025".

6. After submitting OTP, screen message such as ““Enrollment Reference Number (ERN) generated and sent to your mobile/ email. “ Will appear .



7. A 15-digit(Alphanumeric) Enrollment Reference Number (ERN) will be generated and sent to the registered mobile number and e-mail Id. After that, the applicant should log in using the Enrollment Reference Number (ERN). An OTP will be generated and sent to the Mobile Number and e-mail Id provided by the applicant.

The screenshot shows the login page for the Health Security Se National Security Cess. The page is titled "Health Security Se National Security Cess" and "Enrollment Reference Number Login". It features a two-factor authentication (2FA) input field containing "dPazX" with a QR code icon. Below the input fields are two buttons: "Generate OTP" (green) and "BACK TO LOGIN" (white). To the right of the input fields, there are links for "Existing User" (with "Forgot Password" and "Unlock account" options), "New User" (with "New Registration" and "ERN Login" options), and a "Know your Jurisdiction" link. The page is branded with the Central Board of Indirect Taxes and Customs logo and the text "Ministry of Finance - Department of Revenue".

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Health Security Se National Security Cess

Enrollment Reference Number Login

270120260001ERN

dPazX

Generate OTP BACK TO LOGIN

Existing User

Forgot Password Unlock account

New User

New Registration ERN Login

Know your Jurisdiction

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8. The applicant after entering the OTP should click the submit icon as below.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Health Security Se National Security Cess

Please Enter OTP

Enter OTP Received \*

**SUBMIT** [Resend OTP](#)

**Existing User**

[Forgot Password](#) [Unlock account](#)

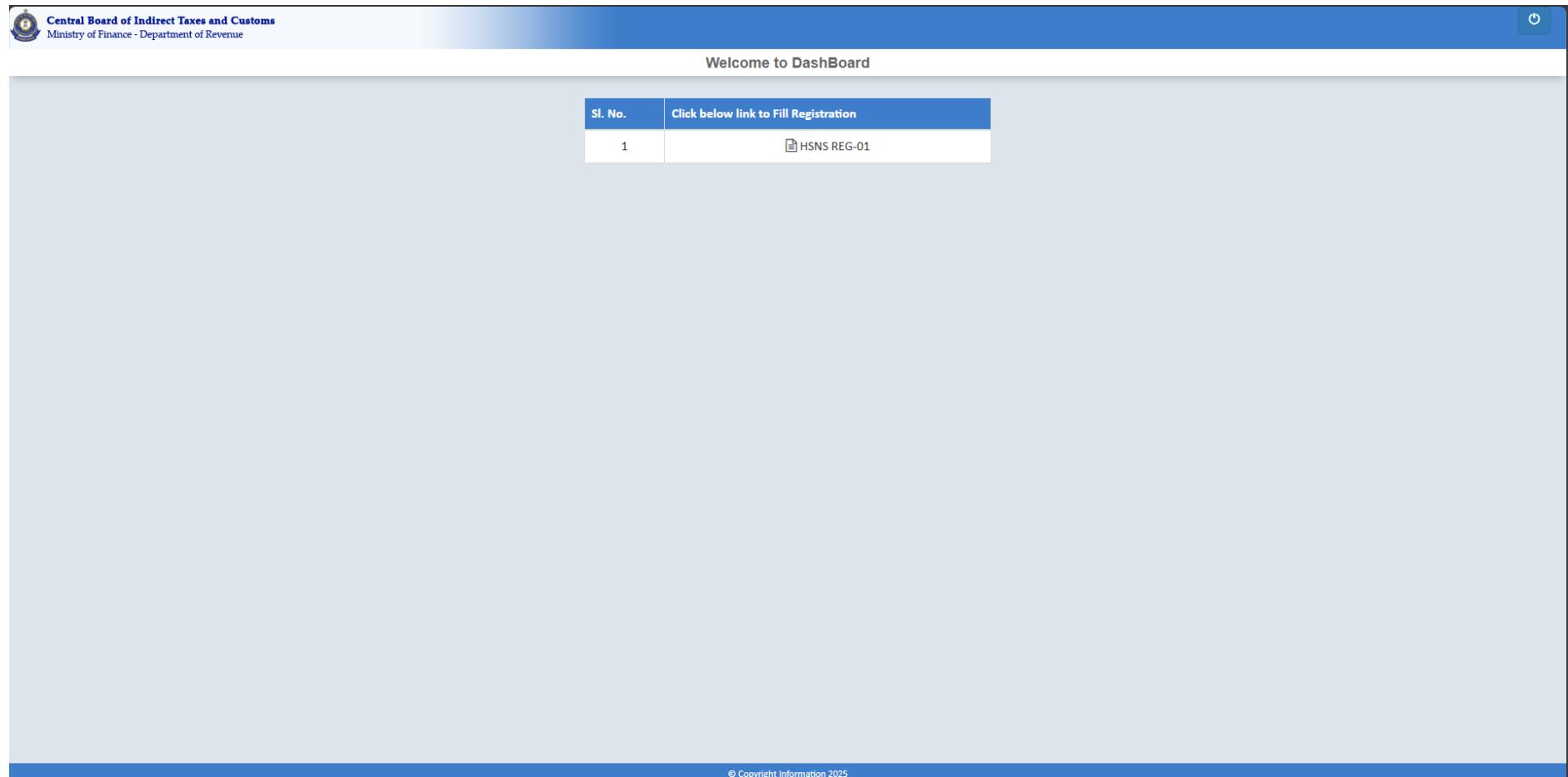
**New User**

[New Registration](#) [ERN Login](#)

**Know your Jurisdiction**

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9. After successful submission, the applicant will be able to view the Taxpayer Dashboard as below:



Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Welcome to DashBoard

Sl. No.	Click below link to Fill Registration
1	<a href="#">HSNS REG-01</a>

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10. The applicant who intends to register under HSNS-CESS in respect of Pan masala falling under Chapter **21069020** and other specified goods to be notified will file “HSNS REG-01 Form”. The applicant can click on the Icon “HSNS REG-01” Form and fill the required details under each tab of the application form, upload relevant documents and submit the same to the Department.

An overview of “HSNS REG-01 Form” is given below:

### Business details

 Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

HSNS REG-01

**Business Details**

Legal Name (As per PAN) *	PAN *	GSTIN Number (If Any)	CE Registration Number (If Any)
Pratik	XXXXXX1234X	Enter GSTIN (If Any)	Enter CE Registration Number (If Any)
Email Address *	Mobile Number *		
pratiknagrale226@gmail.com	9685741236		

**Business Details**

Trade Name (If Any)	Constitution of Business *	Date of Commencement of Business *	Date on which liability to register arises *
test	Limited Liability Partnership	01/01/2026	01/01/2026

**Upload Documents**

Browse Documents	Document Name	Size	Action
No Documents Found.			

Upload files for:

- 'PAN' in JPEG format and file size upto 2mb\*
- 'Constitution of Business' in JPEG or PDF format and file size upto 2mb\* (Document is not required for 'Proprietorship').

• Data Saved Successfully.

**Buttons:** Save, Next →

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## Postal Address of Business Premises

 Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

HSNS REG-01

[Business Details](#) [Address of Manufacturing Premises \(Factory\)](#) [Categorisation of Taxable Activity](#) [Promoter Details](#) [Authorized Signatory](#) [Bank Details](#) [Verification](#)

**Nature of Possession of Premises**

Property Holding Rights \*  
Leased

**Address of Manufacturing Premises (Factory)**

Name of Building *	Flat /Door /Block No.*	Road /Street /Lane *	City /District *
GST	GST Bhawan	121	Chennai
State /Union Territory *	PIN Code *	Phone Number	Mobile Number *
Tamil Nadu	600028	9442494240	9442494240
Email Address rnrugu26@gmail.com			

**Jurisdiction Details**

Commissionerate \*  
CHENNAI-SOUTH

Division \*  
SHOLINGANALLUR

Range \*  
RANGE I

[Know your Jurisdiction](#)

**Boundaries of Premises to be Registered**

East \*  
Test

West \*  
Test

South \*  
Test

North \*  
Test

**Upload Documents**

Browse Documents	Document Name	Size	Action
No Documents Found.			

Upload files for:  
Proof of Address of Premises in PDF file size upto 2mb\* (In case of Rental/Lease then Rental/Lease Agreement to be uploaded in PDF format)

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## Details of Place of Business


Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue
O

HSNS REG-01

Business Details
Address of Manufacturing Premises (Factory)
Categorisation of Taxable Activity
Promoter Details
Authorized Signatory
Bank Details
Verification

**Nature of Possession of Premises**

Property Holding Rights \* Leased

Name of Building \* GST

Flat /Door /Block No. \* GST Bhawan

Road /Street /Lane \* 121

City /District \* Chennai

State /Union Territory \* Tamil Nadu

PIN Code \* 600028

Phone Number 9442494240

Mobile Number \* 9442494240

Email Address rrragu26@gmail.com

Commissionerate \* CHENNAI-SOUTH

Division \* SHOLINGANALLUR

Range \* RANGE I

[Know your Jurisdiction](#)

East \* Test

West \* Test

South \* Test

North \* Test

**Upload Documents**

Browse Documents

Document Name	Size	Action
No Documents Found.		

Upload files for:

i 'Proof of Address of Premises' in PDF file size upto 2mb\* (In case of Rental/Lease then Rental/Lease Agreement to be uploaded in PDF format

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## Categorisation of Taxable Activity

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

HSNS REG-01

Business Details Address of Manufacturing Premises (Factory) **Categorisation of Taxable Activity** Promoter Details Authorized Signatory Bank Details Verification

Based on Section 4 and Schedule II of the HSNS Cess Act, 2025

Category of Taxable Person *	Nature of Control over Machine/Process *	CTH *	Description of Specified Goods (As per Schedule I) *
----- Select a Value -----	----- Select a Value -----	----- Select CTH -----	

Previous Save **Next**

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## Promoter Details

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

HSNS REG-01

Business Details Address of Manufacturing Premises (Factory) Categorisation of Taxable Activity Promoter Details Authorized Signatory Bank Details Verification

Sr. No	Name of the Person	Designation	Name of Building	PIN Code	Mobile No	Email	Actions
1	test	Managing Director	test	600028	9442494240	ragun9516@gmail.com	

**Promoter Details**

Name of the Person *	Designation *
test	Managing Director

**Address Details**

Name of Building *	Flat /Door /Block No. *	Road /Street /Lane *	City /District *
test	test	test	test
State /Union Territory	PIN Code *	Office Phone Number	Mobile Number *
Tamil Nadu	600028	9442494240	9442494240
Email Address *	PAN *		
ragun9516@gmail.com	CHTPR0365D		

**Upload Documents**

Browse Documents	Document Name	Size	Action
No Documents Found.			

Upload files for:  
i Passbook and Account Statement in PDF or JPEG format with file size upto 2mb.

[Add To List](#)

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## Authorized Signatory

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue
○

HSNS REG-01

[Business Details](#)
[Address of Manufacturing Premises \(Factory\)](#)
[Categorisation of Taxable Activity](#)
[Promoter Details](#)
**Authorized Signatory**
[Bank Details](#)
[Verification](#)

Sr. No	Name of the Person	Designation	Name of Building	PIN Code	Phone Number	Email	Actions
1	test	Chief Executive Officer	test	609606	9442494240	ragun9516@gmail.com	<span style="font-size: 1.5em;">○</span> <span style="font-size: 1.5em;">✎</span> <span style="font-size: 1.5em;">✖</span>

Add

Name of the Person \*
Designation \*
PAN \*

Name of Building \*
Flat /Door /Block No. \*
Road /Street /Lane \*
City /District \*

State /Union Territory
PIN Code \*
Phone Number
Mobile Number \*

Email Address \*

Upload Documents

Browse Documents

Document Name
Size
Action

No Documents Found.

Upload files for:
● 'Authorization Letter' in PDF format and file size upto 2mb\*

Add To List

● After filling all the data, Please click on Add to List Button and save the record before Submit.
Previous
Save
Next

○ Copyright Information 2025

## Bank Details



HSNS REG-01

[Business Details](#)

[Address of Manufacturing Premises \(Factory\)](#)

[Categorisation of Taxable Activity](#)

[Promoter Details](#)

[Authorized Signatory](#)

**Bank Details**

[Verification](#)

No. of Accounts	Account Number	Bank	Branch	IFSC Code	Actions
No Records Found.					

[Add](#)

### Account Details

Account Number *	Account Type *	IFSC Code *	Name of the Bank *
2034582831	Current	SBIN0001418	SBI

Name of the Branch \*

SB

### Upload Documents

Browse Documents	Document Name	Size	Action
No Documents Found.			

Upload files for:

Passbook and Account Statement in PDF or JPEG format with file size upto 2mb.

[Add To List](#)

**After filling all the data, Please click on Add to List Button and save the record before Submit.**

[Previous](#) [Save](#) [Next](#)

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## Verification

 Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

HSNS REG-01

[Business Details](#) [Address of Manufacturing Premises \(Factory\)](#) [Categorisation of Taxable Activity](#) [Promoter Details](#) [Authorized Signatory](#) [Bank Details](#) **Verification**

I, **Pratik** (Name of Authorized Signatory) hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. I undertake to comply with the provisions of the **Health Security se National Security Cess Act, 2025** and the rules made thereunder.

Date: 05-01-2026

Place: \*

Designation \*

• Data Saved Successfully.

[Previous](#) [Save](#) **Submit**

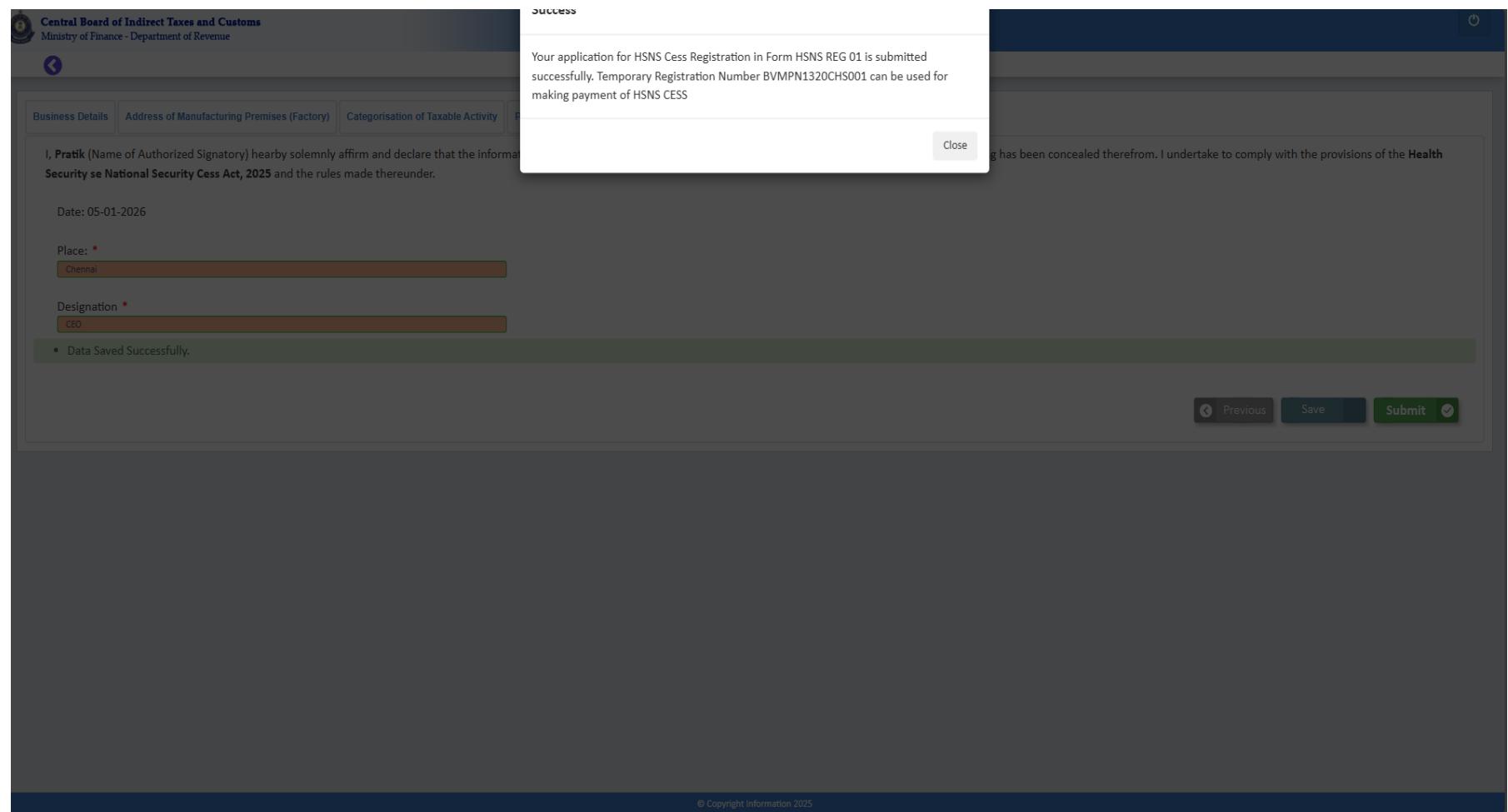
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List of Documents to be Uploaded (maximum 5 no. of documents each 2 mb(pdf/jpeg))

1. Proof of Constitution of business: (Partnership Deed, Certificate of Incorporation, etc.) (pdf)
2. Proof of address of premises: (Property Tax Receipt, Electricity Bill, Rent/Lease Agreement) (pdf)
3. Photo of Promoters/Partners/Directors (jpeg)
4. Proof of bank account: (Cancelled cheque or first page of passbook) (pdf)
5. Authorization letter: For the authorized signatory (pdf)

11. On successful submission of the application, Screen message will be displayed as below:

"Your application for HSNS Cess Registration in Form HSNS REG 01 is submitted successfully. Temporary Registration Number ABCDE1234FHS001 can be used for making payment of HSNS CESS "



**Success**

Your application for HSNS Cess Registration in Form HSNS REG 01 is submitted successfully. Temporary Registration Number BVMPN1320CHS001 can be used for making payment of HSNS CESS

**Close**

I, Pratik (Name of Authorized Signatory) hearby solemnly affirm and declare that the information furnished above is true and correct in all respects and is in accordance with the provisions of the Health Security and National Security Cess Act, 2025 and the rules made thereunder.

Date: 05-01-2026

Place: \* Chennai

Designation \* CEO

• Data Saved Successfully.

Previous Save Submit

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12. The applicant can login to the portal with Temporary Registration Number as Username and the temporary password which is communicated through email and mobile.

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Health Security Se National Security Cess

HSNS Cess Login

Temporary Registration Number: XXXXX1234XHS001

Temporary Password: RCxF124x

One-time Password: yDWiS

LOGIN    RESET

Existing User

Forgot Password    Unlock account

New User

New Registration    ERN Login

Know your Jurisdiction

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On First such login the applicant will have to change the password

The screenshot shows a login page for the Central Board of Indirect Taxes and Customs (CBIC). The top navigation bar is blue, featuring the CBIC logo and the text "Central Board of Indirect Taxes and Customs" and "Ministry of Finance - Department of Revenue". The main content area has a white background. At the top right, there is a "Logout" button. The center of the page is titled "Health Security Se National Security Cess". On the left, there is a "Change Your Password" section containing three password input fields, each with an "eye" icon for password visibility. Below these fields are two buttons: a green "SUBMIT" button and a white "BACK TO LOGIN" button. On the right side, there are links for "Existing User" (with "Forgot Password" and "Unlock account" options), "New User" (with "New Registration" and "ERN Login" options), and a link to "Know your Jurisdiction". At the bottom of the page, a blue footer bar contains the text "© Copyright Information 2025".

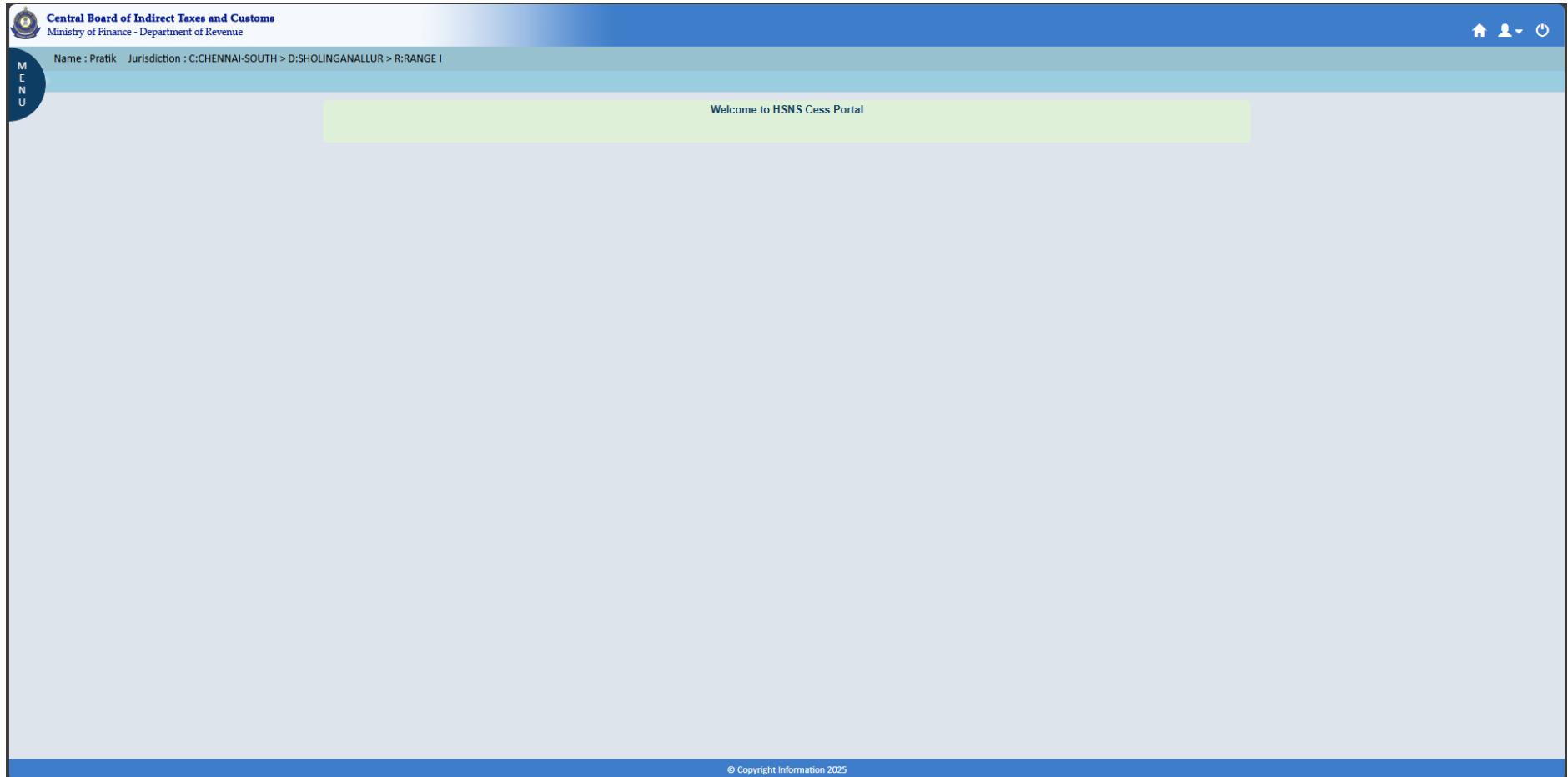
Condition:

“New Password” should consist of minimum 8 to maximum 100 characters (A to Z).

At least one special character(!@#\$%^&\*\_), one numeral (0-9), one Uppercase letter and one Lowercase letter.

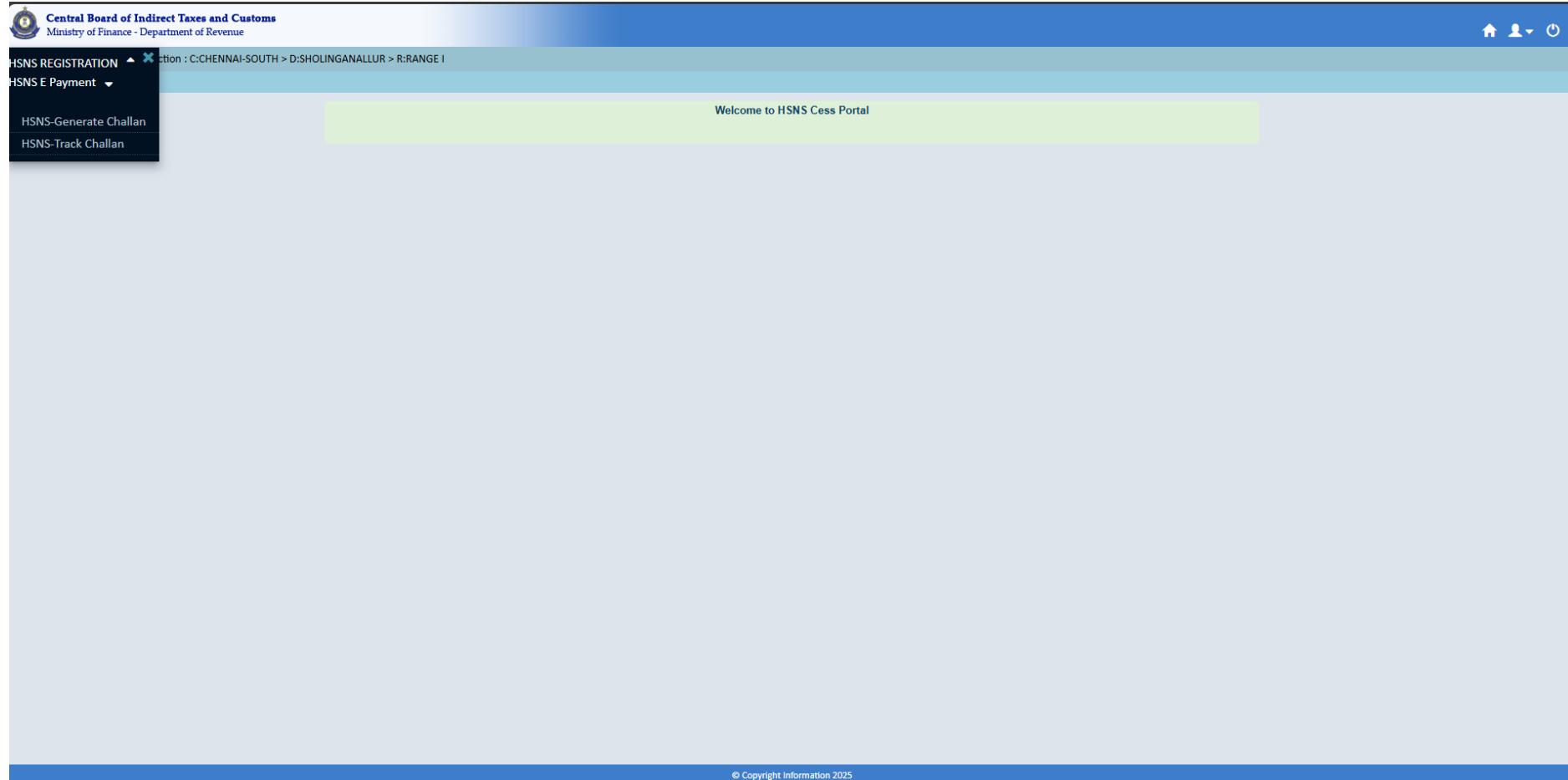
## TAXPAYER DASHBOARD

13. After logging in with the username and password, the Taxpayer Dashboard will be as below



The screenshot shows the Taxpayer Dashboard of the HSNS Cess Portal. The top navigation bar is blue, featuring the Central Board of Indirect Taxes and Customs logo, the Ministry of Finance - Department of Revenue, and user icons for profile and logout. The top right corner has a power button icon. The top left corner has a 'MENU' button. The top center displays the user's name (Pratik) and jurisdiction (C:CHENNAI-SOUTH > D:SHOLINGANALLUR > R:RANGE I). A green banner in the center says 'Welcome to HSNS Cess Portal'. The bottom of the page has a blue footer bar with the text '© Copyright Information 2025'.

14. Thereafter, by clicking the “Menu ” tab, taxpayer is facilitated to pursue any online transactions like e-payment of Cess, e-filing of Declaration, etc. through the portal .



15. REG-01 will be processed by the Proper Officer and Registration will be granted. The Registration Certificate in form HSNS REG-02 will be generated by system. The Registration Number syntax will be same as Temporary Registration Number.

<b>FORM HSNS REG-02</b> <i>[See Rule 5(4)]</i> <b>REGISTRATION CERTIFICATE</b> <i>[Under Section 8(1) of the Health Security se National Security Cess Act, 2025]</i>	
<b>1. Registration Number</b>	: CCCPR0365KHS001
<b>2. Legal Name</b>	: Hemanth
<b>3. Trade Name, If any</b>	: test
<b>4. Constitution of Business</b>	: Limited Liability Partnership
<b>5. Address of Premise (Factory)</b>	: Hemanth Bufna Dishosha,25,25,Karaikal,Tamil Nadu,609606
<p>This is to certify that the person whose details are specified above has been registered under the provisions of the Health Security se National Security Cess Act, 2025, having acknowledged that they:</p> <p>(i) Owns / possesses / operates / manages / controls the packing machines installed at the above premises; or (ii) Undertake the manual process at the above premises;</p> <p>by which the Specified Goods (as defined in Schedule I of the Act) are manufactured or produced.</p>	
<b>6. Nature of Possession of Premises/Machines</b>	: Leased
<b>7. Date of Issue of RC</b>	: 22-01-2026
<b>8. Date from which the liability of payment of cess starts</b>	: 01-01-2026
<b>9. Jurisdiction Details :</b>	
• <b>Commissionerate</b>	: - CHENNAI-NORTH
• <b>Division</b>	: TK10 - NUNGAMBakkAM
• <b>Range</b>	: TK1001 - RANGE I
<b>Conditions:</b>	
1. This Registration Certificate is valid only for the premises and purposes specified in the application	
2. The Registration Certificate is not transferable.	
3. No corrections in the certificate will be valid unless the request for any correction/change is applied for and the same is acknowledged.	
4. This certificate shall remain valid till the Registrant carries on the activity for which it has been issued or it is cancelled.	
5. The grant of this certificate shall be without prejudice to the rights of any other person (s) over the registered premises or purpose to which such person may be lawfully entitled.	
<b>Note:</b>	
1. This is a system-generated copy of the Registration Certificate. Hence, there is no need for the signature/ stamp of the officer on it.	
2. The Registration is subject to post facto verification of the details by the proper officer.	

If Proper Officer raises any query, Taxable person will receive it offline and reply for the same has to be submitted offline only.

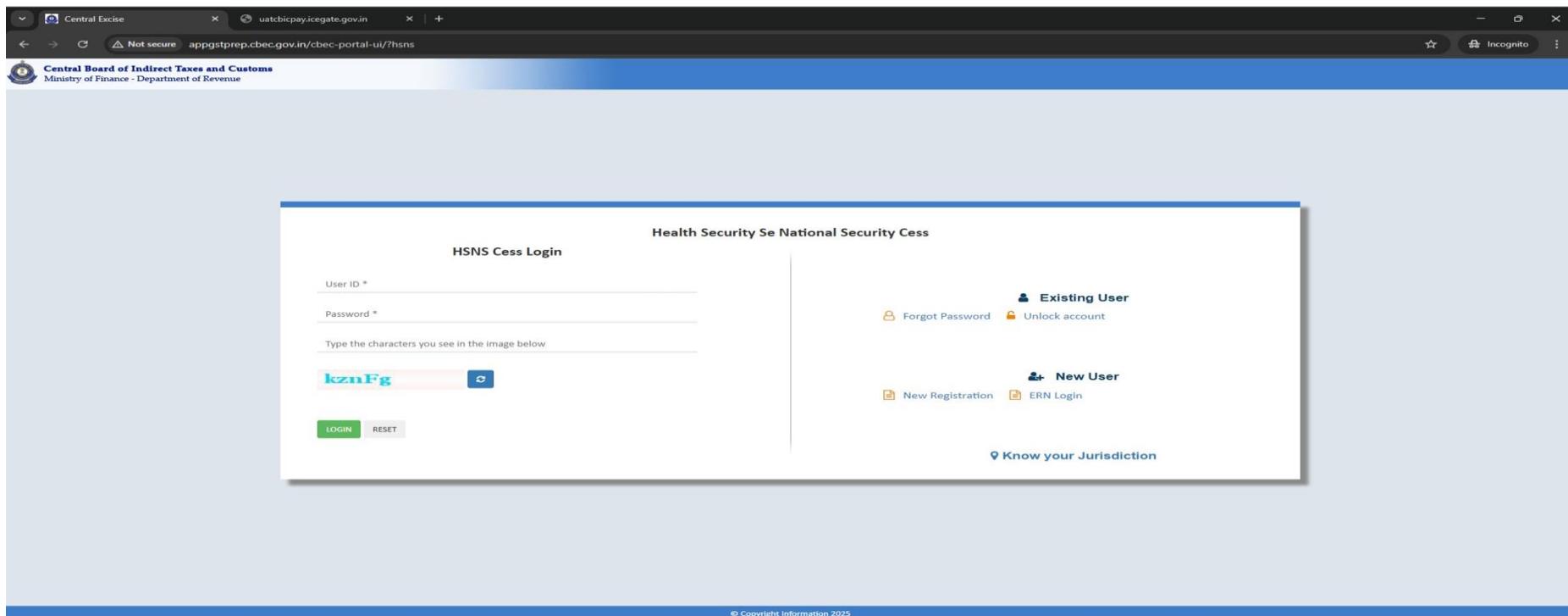
If the Proper Officer Rejects the REG-01 on the grounds that the application is found to be deficient or reply to query is not satisfactory, fresh application has to be submitted by the taxable person. Rejection intimation will be sent to the Taxable person through Email.

## ANNEXURE B- PAYMENT OF HSNS CESS

The monthly cess payable under Section 4 shall be paid by the registered person electronically in the Form HSNS PMT-01, **by the 7th day of the same month** for which liability is calculated.

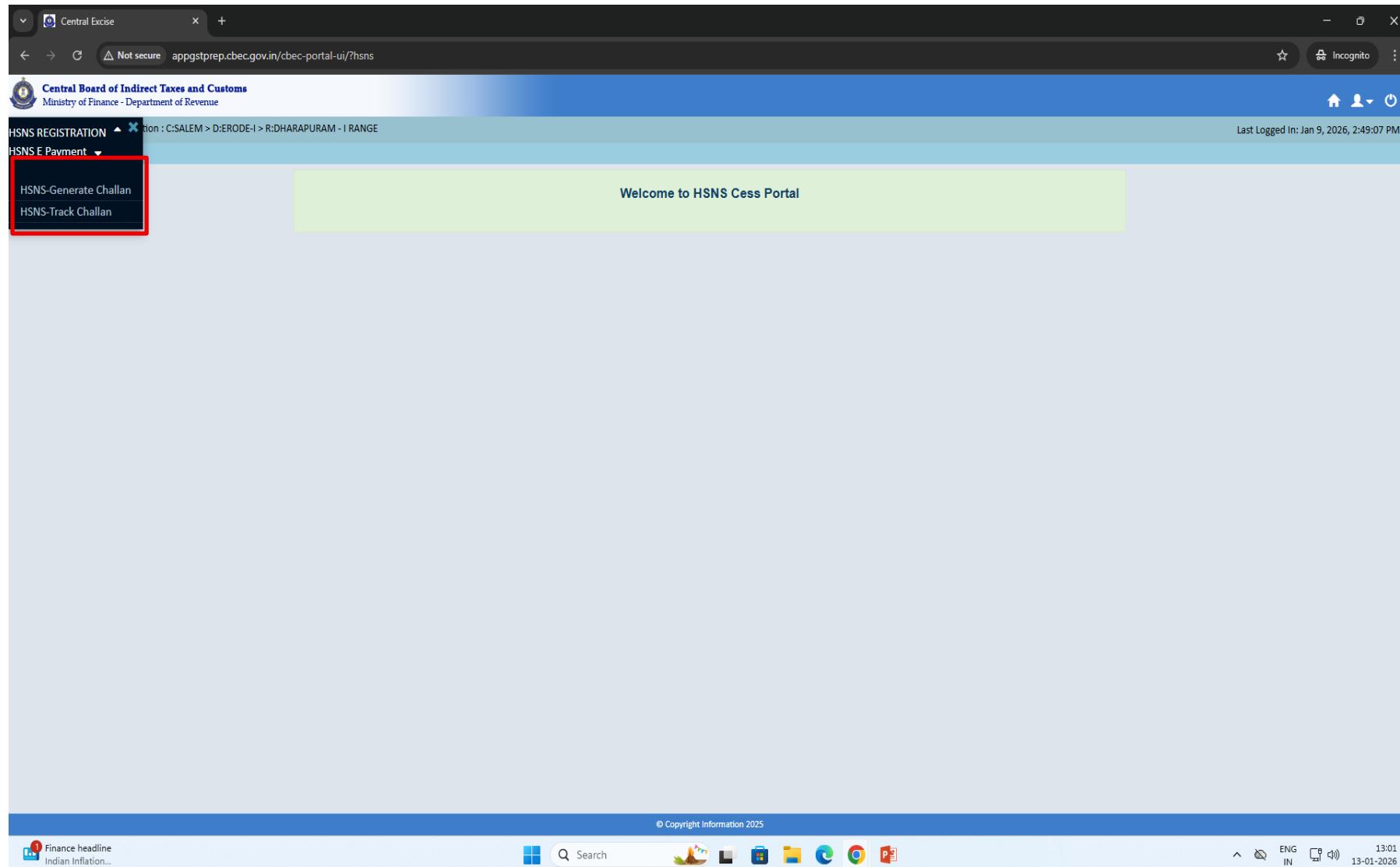
Step by Step Procedure to Login to the Portal to make Payment towards HSNS Cess Liability is as follows.

Step 1: Taxpayer needs to log in to portal with existing user id and password

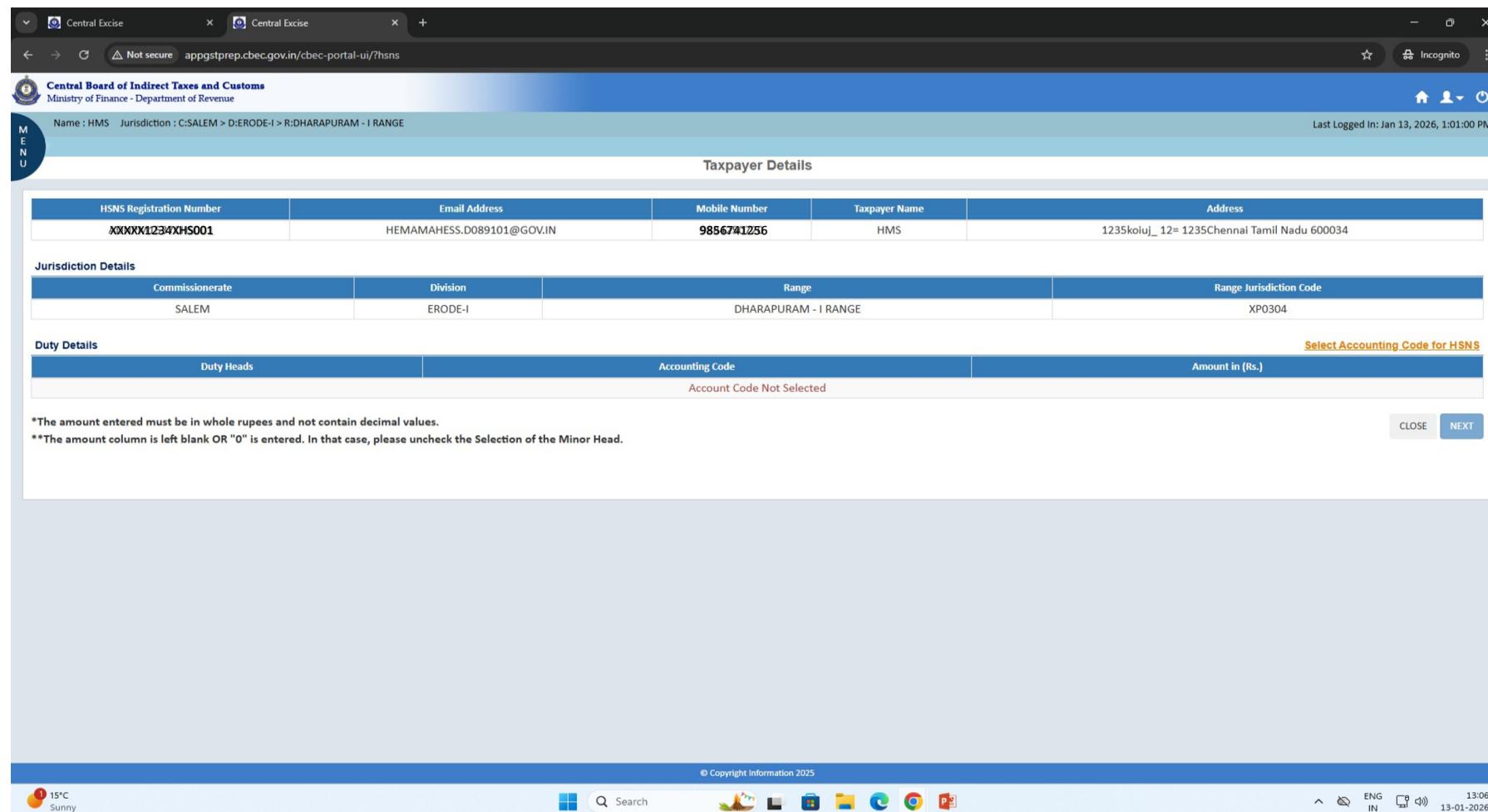


The screenshot shows the 'HSNS Cess Login' page of the Central Board of Indirect Taxes and Customs (CBIC) website. The page is titled 'Health Security Se National Security Cess'. It features a login form with fields for 'User ID \*' and 'Password \*', and a CAPTCHA box displaying 'kznFg'. Below the login form are buttons for 'LOGIN' and 'RESET'. To the right of the login form are links for 'Existing User' (Forgot Password, Unlock account), 'New User' (New Registration, ERN Login), and 'Know your Jurisdiction'. The page is set against a background of the CBIC logo and the text 'Central Board of Indirect Taxes and Customs, Ministry of Finance - Department of Revenue'.

Step 2: Under menu > E-Payment , two options are available viz. "HSNS- Generate Challan" and "HSNS- Track Challan".



Step 3: On clicking “HSNS- Generate Challan”, system displays new screen where taxpayer details such as HSNS Registration Number, email address, mobile number, Taxpayer Name etc. will be displayed.



The screenshot shows a web-based application for generating an HSNS Challan. The top navigation bar includes tabs for 'Central Excise' and 'Not secure' (appgstprep.cbec.gov.in/cbec-portal-ui/?hsns). The header displays the Central Board of Indirect Taxes and Customs logo, the Ministry of Finance - Department of Revenue, and the last login information (Jan 13, 2026, 1:01:00 PM). A 'MENU' button is visible on the left.

**Taxpayer Details**

HSNS Registration Number	Email Address	Mobile Number	Taxpayer Name	Address
XXXXXX1234XHS001	HEMAMAHESS.D089101@GOV.IN	9856741256	HMS	1235koij_12= 1235Chennai Tamil Nadu 600034

**Jurisdiction Details**

Commissionerate	Division	Range	Range Jurisdiction Code
SALEM	ERODE-I	DHARAPURAM - I RANGE	XP0304

**Duty Details**

Duty Heads	Accounting Code	Amount in (Rs.)
Account Code Not Selected		

\*The amount entered must be in whole rupees and not contain decimal values.  
\*\*The amount column is left blank OR "0" is entered. In that case, please uncheck the Selection of the Minor Head.

[Select Accounting Code for HSNS](#)

[CLOSE](#) [NEXT](#)

At the bottom, there is a footer with the text 'Copyright Information 2025' and a system status bar showing the date (13-01-2026), time (13:06), language (ENG IN), battery level (50%), and weather (15°C, Sunny).

Step 4: Taxpayer needs to select the appropriate accounting code mentioned against CESS on Pan Masala, Interest (if any) & Penalty (if any). Major Accounting Head code allotted for payment of **HSNS Cess is 0045**. There will be a separate Minor Accounting Head code for HSNS Cess, Interest and Penalty.

1.png

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : SaumyNarayana Krishnamoorthy Jurisdiction : C:CHENNAI

HSNS Registration Number : TTPTR0365OHS001

Jurisdiction Details : Commissionerate : CHENNAI-NORTH

Duty Details : Duty Heads

Accounting Code : 0045

Interest :  0002

Penalty :  0003

Address : 25 25 25 Karaikal Tamil Nadu 609606

Range Jurisdiction Code : TK1001

Amount in (Rs.)

Account Code Not Selected

\*The amount entered must be in whole rupees and not contain decimal values.  
\*\*The amount column is left blank OR "0" is entered. In that case, please uncheck the Selection of the Minor Head.

SUBMIT CLOSE

Select Accounting Code for HSNS

CLOSE NEXT

Step 5: Now taxpayer needs to enter the amount (only whole number and not in decimals) corresponding to each accounting code and the total amount is auto calculated by the system, then click on next button.

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue
Home User Power

Name : SaumyNarayana Krishnamoorthy
Jurisdiction : C:CHENNAI-NORTH > D:NUNGAMBAKKAM > R:RANGE I
Last Logged In: Jan 28, 2026, 12:40:36 PM

MENU

Taxpayer Details

HSNS Registration Number
Email Address
Mobile Number
Taxpayer Name
Address

TTPTR03650HS001
rnrugu26@gmail.com
9442494240
SaumyNarayana Krishnamoorthy
25 25 25 Karaikal Tamil Nadu 609606

Jurisdiction Details

Commissionerate
Division
Range
Range Jurisdiction Code

CHENNAI-NORTH
NUNGAMBAKKAM
RANGE I
TK1001

Duty Details

Duty Heads
Accounting Code
Amount in (Rs.)

Cess on Pan Masala
0045
12,000

Total Amount Rs.

12,000

Total Challan Amount (In words)
Rupees Twelve Thousand Only

\*The amount entered must be in whole rupees and not contain decimal values.

\*\*The amount column is left blank OR "0" is entered. In that case, please uncheck the Selection of the Minor Head.

Step 6: Taxpayer will have the option to “Edit” or “Generate Challan”.

Step 7: If “Edit” is selected, it will be navigated to the previous screen and corrections can be made. After making necessary correction, the taxpayer can click “Generate Challan”.

**Central Board of Indirect Taxes and Customs**  
Ministry of Finance - Department of Revenue

Name : SaumyNarayana Krishnamoorthy Jurisdiction : C:CHENNAI-NORTH > D:NUNGAMBAKKAM > R:RANGE I Last Logged In: Jan 28, 2026, 12:41:12 PM

**Taxpayer Details**

HSNS Registration Number	Email Address	Mobile Number	Taxpayer Name	Address
TTPTRO365OHS001	rnrugu26@gmail.com	9442494240	SaumyNarayana Krishnamoorthy	25 25 25 Karaikal Tamil Nadu 609606

**Jurisdiction Details**

Commissionerate	Division	Range	Range Jurisdiction Code
CHENNAI-NORTH	NUNGAMBAKKAM	RANGE I	TK1001

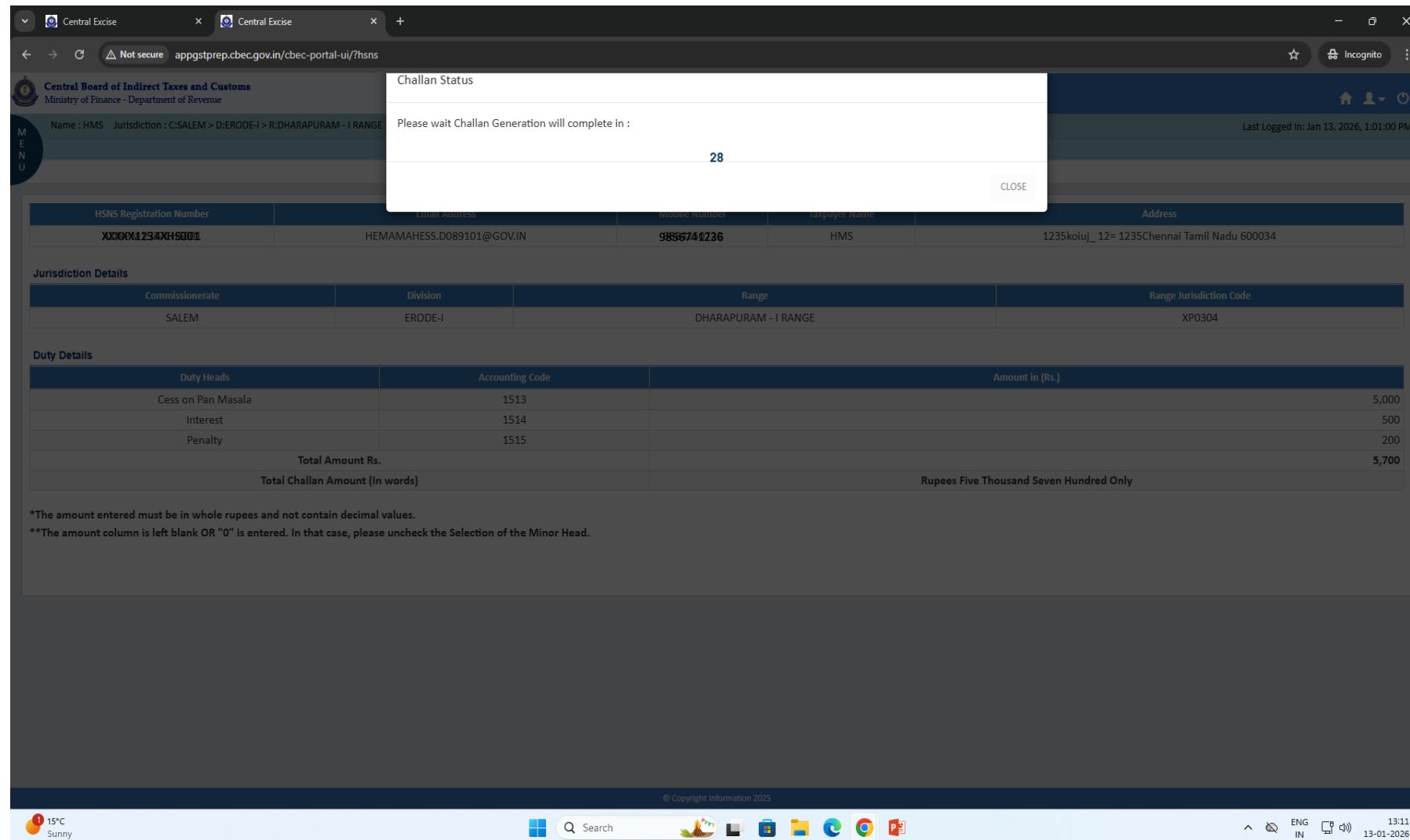
**Duty Details**

Duty Heads	Accounting Code	Amount in (Rs.)
Cess on Pan Masala	0045	12,000
<b>Total Amount Rs.</b>		<b>12,000</b>
<b>Total Challan Amount (In words)</b>		<b>Rupees Twelve Thousand Only</b>

\*The amount entered must be in whole rupees and not contain decimal values.  
\*\*The amount column is left blank OR "0" is entered. In that case, please uncheck the Selection of the Minor Head.

**EDIT** **GENERATE CHALLAN**

Step 8: On clicking “Generate Challan”, CTIN (Challan Temporary Identification Number) will be generated within 30 seconds.



The screenshot shows a web browser window for the Central Excise portal. The URL is [appgstprep.cbec.gov.in/cbec-portal-ui/?hsns](http://appgstprep.cbec.gov.in/cbec-portal-ui/?hsns). The page displays a 'Challan Status' message: 'Please wait Challan Generation will complete in : 28'. A 'CLOSE' button is visible. The background shows the Challan details, including HSNS Registration Number (XXXXX1234XHS001), Email Address (HEMAMAHESS.D089101@GOV.IN), Mobile Number (9886741236), Taxpayer Name (HMS), and Address (1235koiuj\_12= 1235Chennai Tamil Nadu 600034). Below this, 'Jurisdiction Details' and 'Duty Details' tables are shown. The 'Duty Details' table includes rows for Cess on Pan Masala, Interest, and Penalty, with a total amount of 5,700. The 'Total Challan Amount (In words)' is Rupees Five Thousand Seven Hundred Only. At the bottom, there are copyright information, system icons, and a system status bar showing the date (13-01-2026) and time (13:11).

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : HMS Jurisdiction : C:SALEM > D:ERODE-I > R:DHARAPURAM - I RANGE

HSNS Registration Number: XXXXX1234XHS001 | Email Address: HEMAMAHESS.D089101@GOV.IN | Mobile Number: 9886741236 | Taxpayer Name: HMS | Address: 1235koiuj\_12= 1235Chennai Tamil Nadu 600034

Jurisdiction Details

Commissionerate	Division	Range	Range Jurisdiction Code
SALEM	ERODE-I	DHARAPURAM - I RANGE	XP0304

Duty Details

Duty Heads	Accounting Code	Amount in (Rs.)
Cess on Pan Masala	1513	5,000
Interest	1514	500
Penalty	1515	200
<b>Total Amount Rs.</b>		<b>5,700</b>
<b>Total Challan Amount (In words)</b>	<b>Rupees Five Thousand Seven Hundred Only</b>	

\*The amount entered must be in whole rupees and not contain decimal values.  
\*\*The amount column is left blank OR "0" is entered. In that case, please uncheck the Selection of the Minor Head.

© Copyright Information 2025

15°C Sunny

Search

13:11 13-01-2026

Step 9: Screen will show confirmation message – “Challan generated successfully with CTIN -----”. Generated Challan will be valid only for 15 days.

The screenshot shows a web browser window for the Central Board of Indirect Taxes and Customs (CBIC) portal. The URL is [appgstprep.cbec.gov.in/cbec-portal-ui/?hsns](http://appgstprep.cbec.gov.in/cbec-portal-ui/?hsns). The page displays a confirmation message: "Challan Generated Successfully with CTIN: 2601002308". Below this, there is a table with the following data:

HSNS Registration Number	Email Address	Mobile Number	taxpayer Name	Address	CTIN	CTIN Expiry Date
XXXXX12345H5001	HEMAMAHESH.D089101@GOV.IN	9856741236	HMS	1235koij_12= 1235Chennai Tamil Nadu 600034	2601002308	28/01/2026

Below the table, there is a section titled "Jurisdiction Details" with the following data:

Commissionerate	Division	Range	Range Jurisdiction Code
SALEM	ERODE-I	DHARAPURAM - I RANGE	XP0304

Under "Duty Details", there is a table showing the breakdown of the amount:

Duty Heads	Accounting Code	Amount in (Rs.)
Cess on Pan Masala	1513	5,000
Interest	1514	500
Penalty	1515	200
<b>Total Amount Rs.</b>		<b>5,700</b>
<b>Total Challan Amount (in words)</b>		<b>Rupees Five Thousand Seven Hundred Only</b>

At the bottom of the page, there are two notes: "The amount entered must be in whole rupees and not contain decimal values." and "The amount column is left blank OR "0" is entered. In that case, please uncheck the Selection of the Minor Head." To the right of these notes is a green "MAKE PAYMENT" button. The bottom of the screen shows the Windows taskbar with various icons and the date/time: 13-01-2026, 13:11.

Step 10: Once challan with CTIN creation is confirmed, "click make payment". **It will navigate to ICEGATE portal from where the taxpayer can make payment or the taxpayer can also log into www.icegate.gov.in**

Central Board of Indirect Taxes and Customs
Ministry of Finance - Department of Revenue
Home
Profile
Logout

Name : SaumyNarayana Krishnamoorthy
Jurisdiction : C:CHENNAI-NORTH > D:NUNGAMBAKKAM > R:RANGE I
Last Logged In: Jan 28, 2026, 12:41:12 PM

Menu
Logout

Taxpayer Details
Address
CTIN
CTIN Expiry Date

HSNS Registration Number
Email Address
Mobile Number
Taxpayer Name
Address
CTIN
CTIN Expiry Date

TTPTR0365OHS001
rnrugu26@gmail.com
9442494240
SaumyNarayana Krishnamoorthy
25 25 25 Karaikal Tamil Nadu 609606
2601000117
12/02/2026

Jurisdiction Details
Commissionerate
Division
Range
Range Jurisdiction Code

CHENNAI-NORTH
NUNGAMBAKKAM
RANGE I
TK1001

Duty Details
Duty Heads
Accounting Code
Amount in (Rs.)

Cess on Pan Masala
0045
12,000

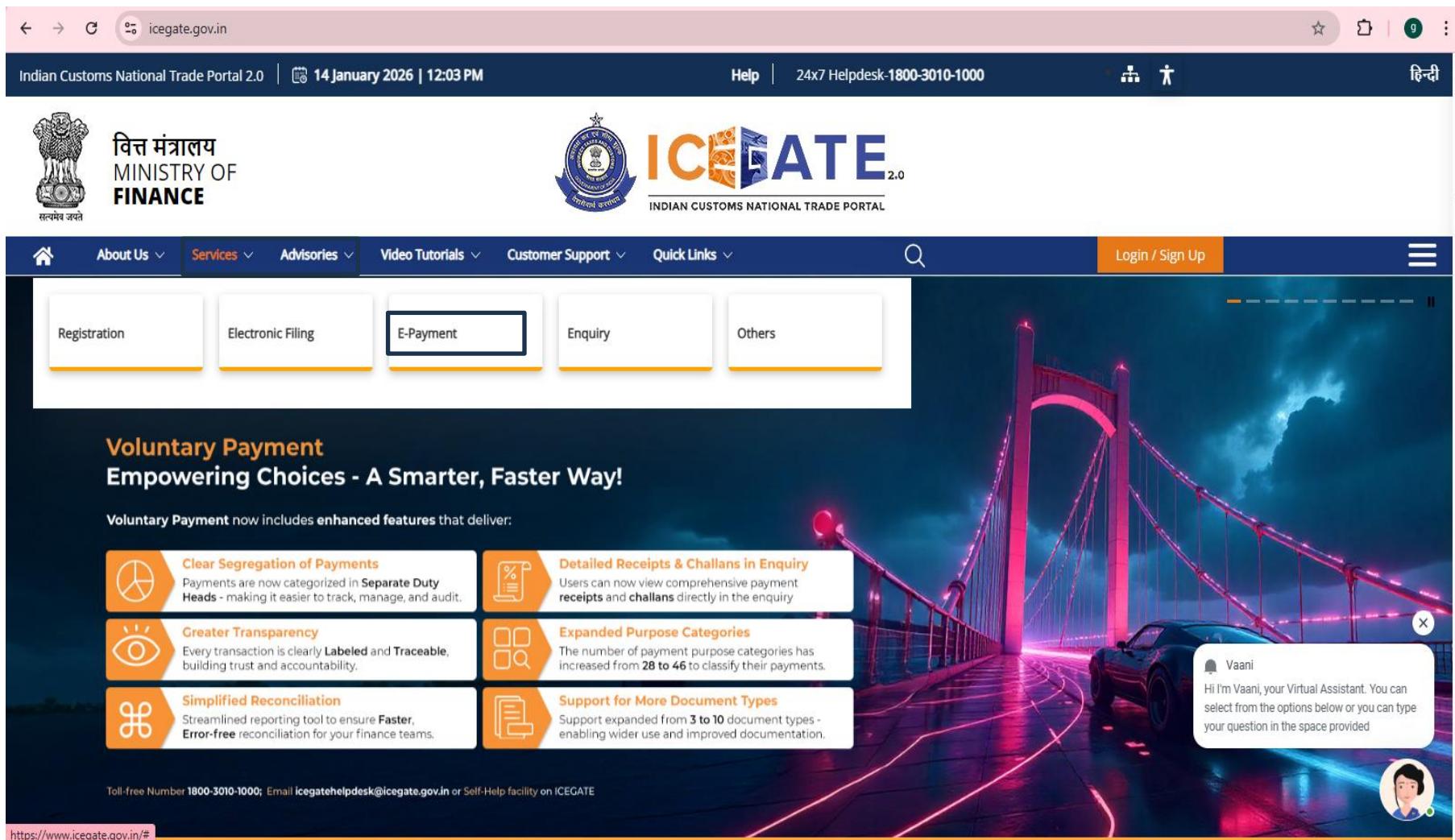
Total Amount Rs.

12,000

Total Challan Amount (In words)
Rupees Twelve Thousand Only

\*The amount entered must be in whole rupees and not contain decimal values.
\*\*The amount column is left blank OR "0" is entered. In that case, please uncheck the Selection of the Minor Head.
MAKE PAYMENT

## Step11: ICEGATE PORTAL (EXTERNAL)



icegate.gov.in

Indian Customs National Trade Portal 2.0 | 14 January 2026 | 12:03 PM

Help | 24x7 Helpdesk-1800-3010-1000

हिन्दी

वित्त मंत्रालय  
MINISTRY OF  
FINANCE

ICEGATE 2.0  
INDIAN CUSTOMS NATIONAL TRADE PORTAL

About Us Services Advisories Video Tutorials Customer Support Quick Links Login / Sign Up

Registration Electronic Filing E-Payment Enquiry Others

**Voluntary Payment**  
Empowering Choices - A Smarter, Faster Way!

Voluntary Payment now includes enhanced features that deliver:

- Clear Segregation of Payments**  
Payments are now categorized in Separate Duty Heads - making it easier to track, manage, and audit.
- Detailed Receipts & Challans in Enquiry**  
Users can now view comprehensive payment receipts and challans directly in the enquiry.
- Greater Transparency**  
Every transaction is clearly Labeled and Traceable, building trust and accountability.
- Expanded Purpose Categories**  
The number of payment purpose categories has increased from 28 to 46 to classify their payments.
- Simplified Reconciliation**  
Streamlined reporting tool to ensure Faster, Error-free reconciliation for your finance teams.
- Support for More Document Types**  
Support expanded from 3 to 10 document types - enabling wider use and improved documentation.

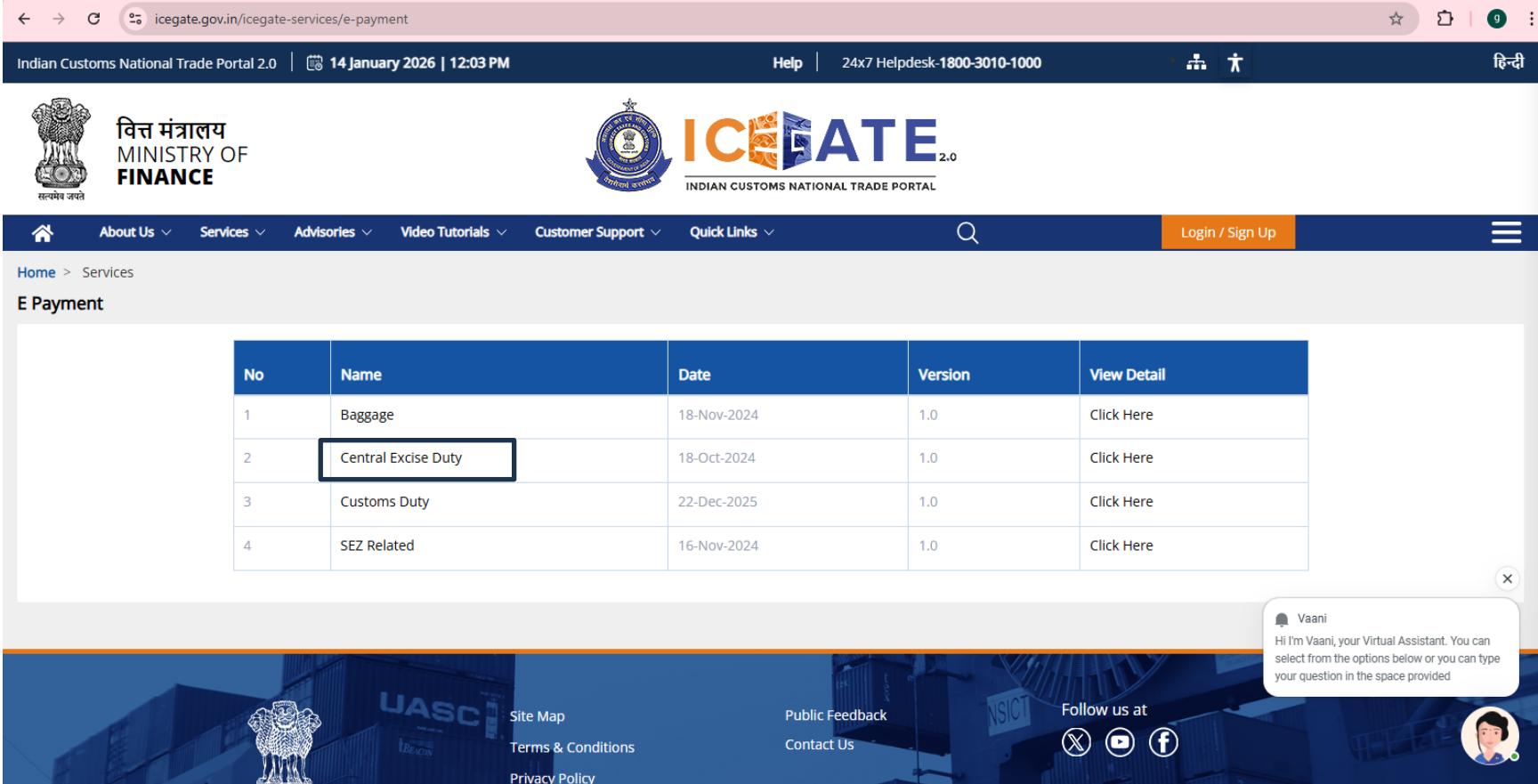
Toll-free Number 1800-3010-1000; Email [icegateguide@icegate.gov.in](mailto:icegateguide@icegate.gov.in) or Self-Help facility on ICEGATE

<https://www.icegate.gov.in/#>

Vaani

Hi I'm Vaani, your Virtual Assistant. You can select from the options below or you can type your question in the space provided

Step 12: Under ICEGATE PORTAL > HOME PAGE, select SERVICES > e-PAYMENT > CENTRAL EXCISE

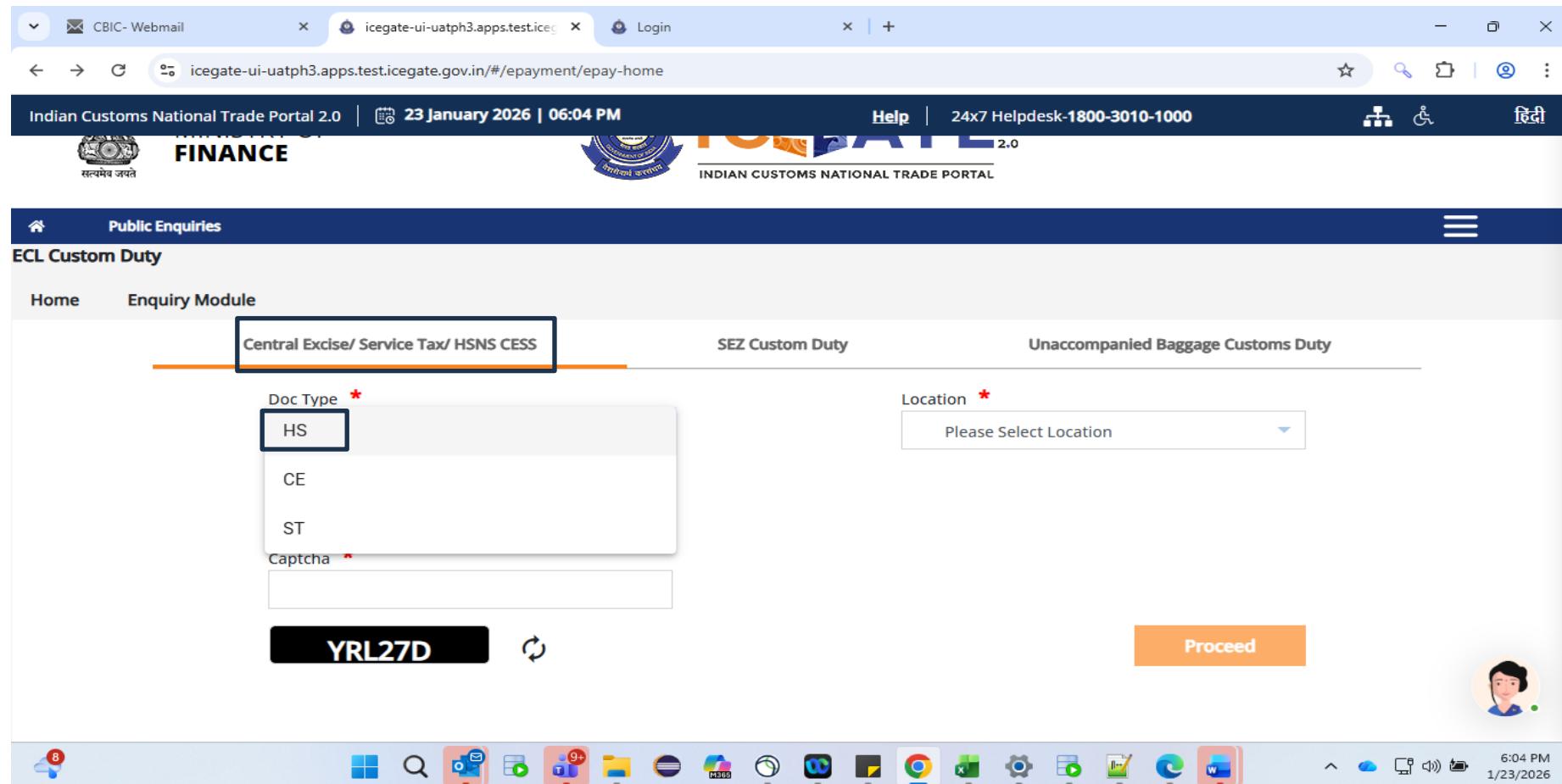


The screenshot shows the ICEGATE 2.0 portal homepage. At the top, the URL is [icegate.gov.in/icegate-services/e-payment](http://icegate.gov.in/icegate-services/e-payment). The header includes the Indian Customs National Trade Portal 2.0 logo, the date (14 January 2026 | 12:03 PM), Help (24x7 Helpdesk-1800-3010-1000), and a language switcher (Hindi/English). The main navigation bar features links for Home, About Us, Services, Advisories, Video Tutorials, Customer Support, Quick Links, a search bar, and a Login / Sign Up button. The Services menu is currently active, leading to the E-Payment section. The E-Payment page displays a table with four rows of payment types, each with a 'View Detail' link. The second row, 'Central Excise Duty', is highlighted with a red box. The table columns are No, Name, Date, Version, and View Detail. The footer contains links for Site Map, Terms & Conditions, and Privacy Policy, along with social media icons for Public Feedback, Contact Us, and Follow us at (X, YouTube, Facebook). A virtual assistant named Vaani is shown in a chat bubble.

No	Name	Date	Version	View Detail
1	Baggage	18-Nov-2024	1.0	<a href="#">Click Here</a>
2	Central Excise Duty	18-Oct-2024	1.0	<a href="#">Click Here</a>
3	Customs Duty	22-Dec-2025	1.0	<a href="#">Click Here</a>
4	SEZ Related	16-Nov-2024	1.0	<a href="#">Click Here</a>

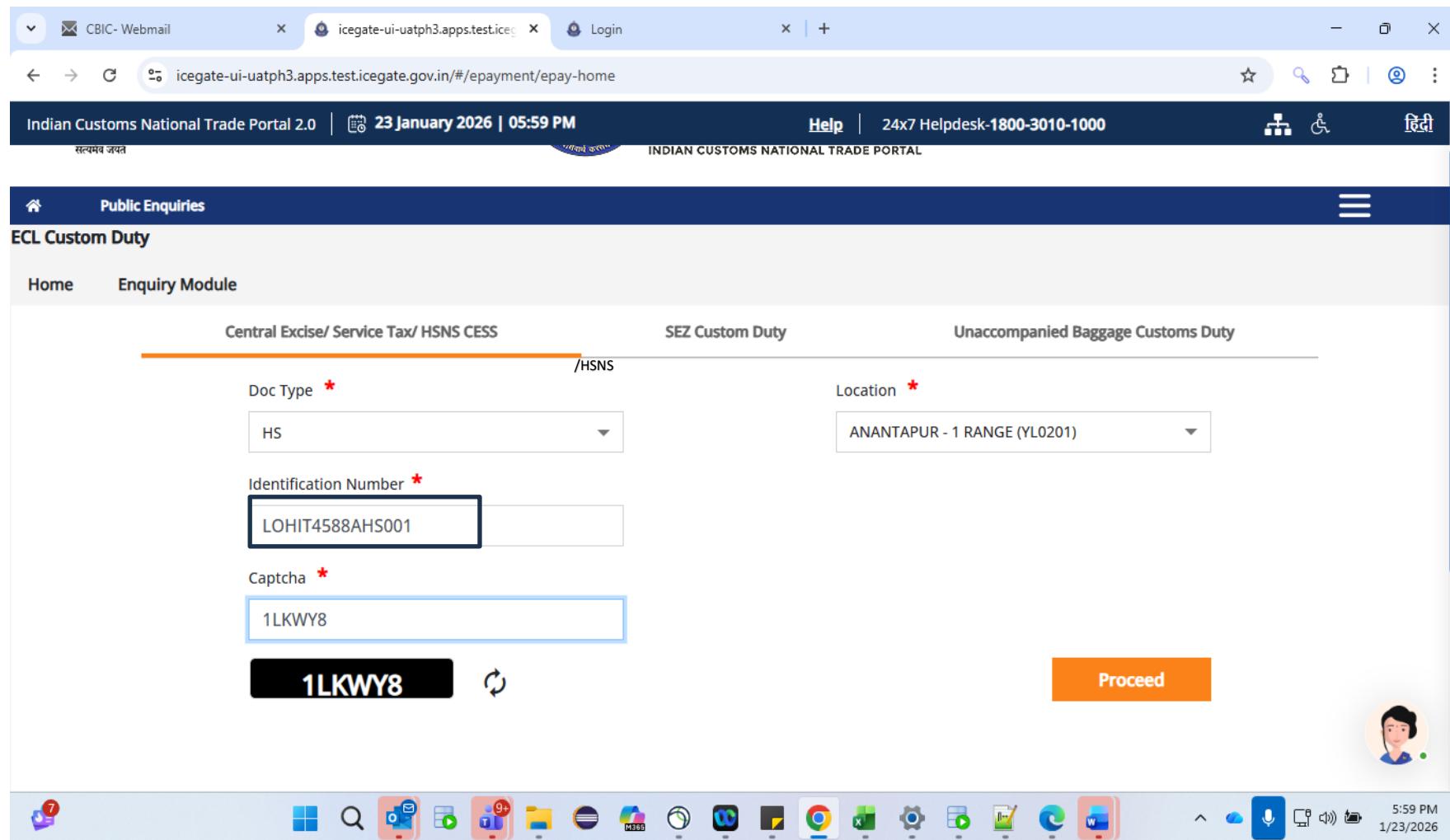
Vaani  
Hi I'm Vaani, your Virtual Assistant. You can select from the options below or you can type your question in the space provided

Step 13: Select HOME >Under Central Excise/Service Tax/HSNS Cess > Select Document type HS.



The screenshot shows a web browser window for the Indian Customs National Trade Portal 2.0. The URL is [icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/epay-home](http://icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/epay-home). The page title is "icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/epay-home". The header includes the Indian Customs logo, the text "Indian Customs National Trade Portal 2.0", the date "23 January 2026 | 06:04 PM", "Help | 24x7 Helpdesk-1800-3010-1000", and language options (Hindi, English). The main menu has "Public Enquiries" and a three-bar menu icon. Below that is "ECL Custom Duty" with "Home" and "Enquiry Module" options. The "Enquiry Module" tab is selected, showing three sub-options: "Central Excise/ Service Tax/ HSNS CESS" (highlighted with a blue box), "SEZ Custom Duty", and "Unaccompanied Baggage Customs Duty". The "Central Excise/ Service Tax/ HSNS CESS" form has a "Doc Type" field with "HS" selected (highlighted with a blue box). There is also a "CE" and "ST" option. A "Captcha" field contains "YRL27D". To the right is a "Location" field with "Please Select Location". Below the form are "Proceed" and "YRL27D" buttons. The bottom of the screen shows a taskbar with various icons and the system tray with the date "1/23/2026" and time "6:04 PM".

Step 14: Under Identification number, enter 15-digit(Alphanumeric) HSNS Cess Registration Number.



The screenshot shows a web browser window for the Indian Customs National Trade Portal 2.0. The URL is [icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/epay-home](http://icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/epay-home). The page title is "Public Enquiries" under "ECL Custom Duty". The main content area is titled "Central Excise/ Service Tax/ HSNS CESS". It includes fields for "Doc Type" (HS), "Identification Number" (LOHIT4588AHS001), "Location" (ANANTAPUR - 1 RANGE (YL0201)), and a "Captcha" field (1LKWy8). A "Proceed" button is visible. The top navigation bar shows the date (23 January 2026), time (05:59 PM), and a 24x7 Helpdesk number (1800-3010-1000). The bottom taskbar shows various system icons and the date (1/23/2026) and time (5:59 PM).

CBIC- Webmail

icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/epay-home

23 January 2026 | 05:59 PM

Help | 24x7 Helpdesk-1800-3010-1000

INDIAN CUSTOMS NATIONAL TRADE PORTAL

Public Enquiries

ECL Custom Duty

Home Enquiry Module

Central Excise/ Service Tax/ HSNS CESS

Doc Type \*

HS

Identification Number \*

LOHIT4588AHS001

Location \*

ANANTAPUR - 1 RANGE (YL0201)

Captcha \*

1LKWy8

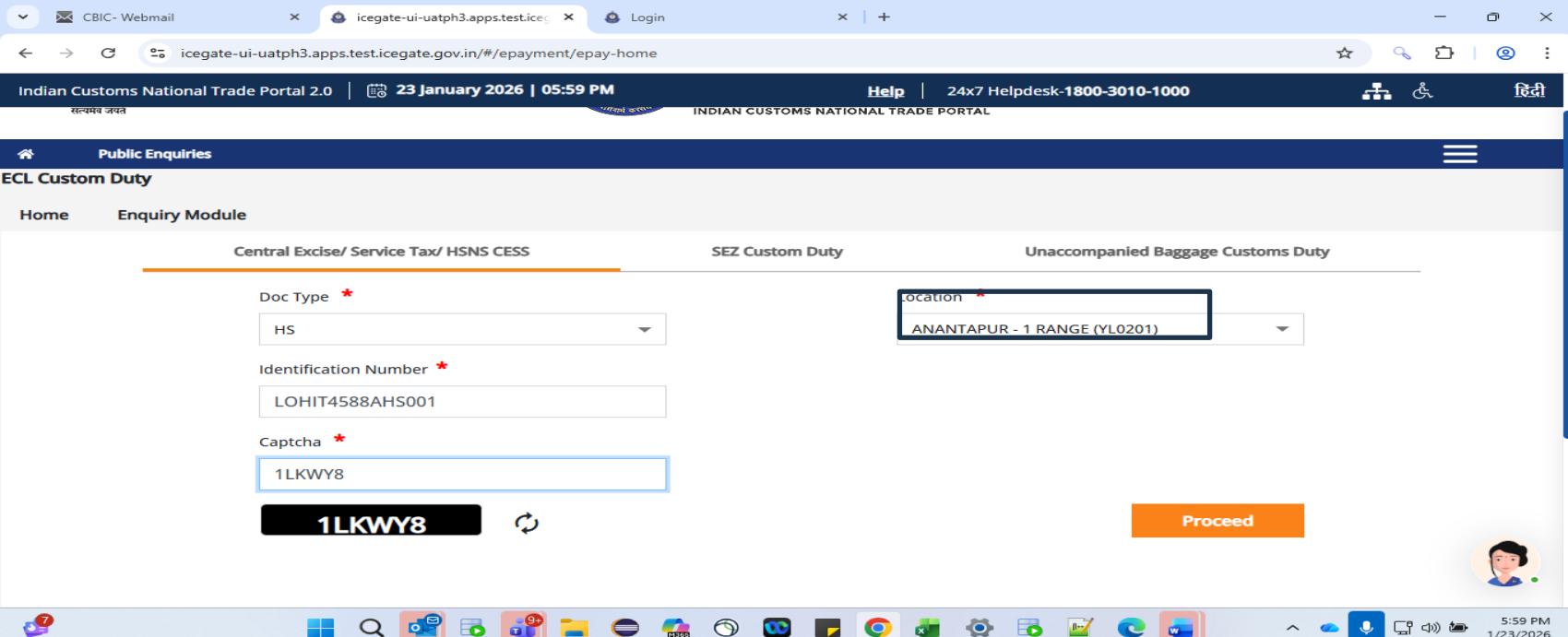
1LKWy8

Proceed

5:59 PM

1/23/2026

Step 15: Under Location code, enter 6-digit Range Jurisdiction code as mentioned in the Challan generated originally



Indian Customs National Trade Portal 2.0 | 23 January 2026 | 05:59 PM Help | 24x7 Helpdesk-1800-3010-1000 INDIAN CUSTOMS NATIONAL TRADE PORTAL

Public Enquiries ECL Custom Duty

Home Enquiry Module

Central Excise/ Service Tax/ HSNS CESS SEZ Custom Duty Unaccompanied Baggage Customs Duty

Doc Type \* HS Location \* ANANTAPUR - 1 RANGE (YL0201)

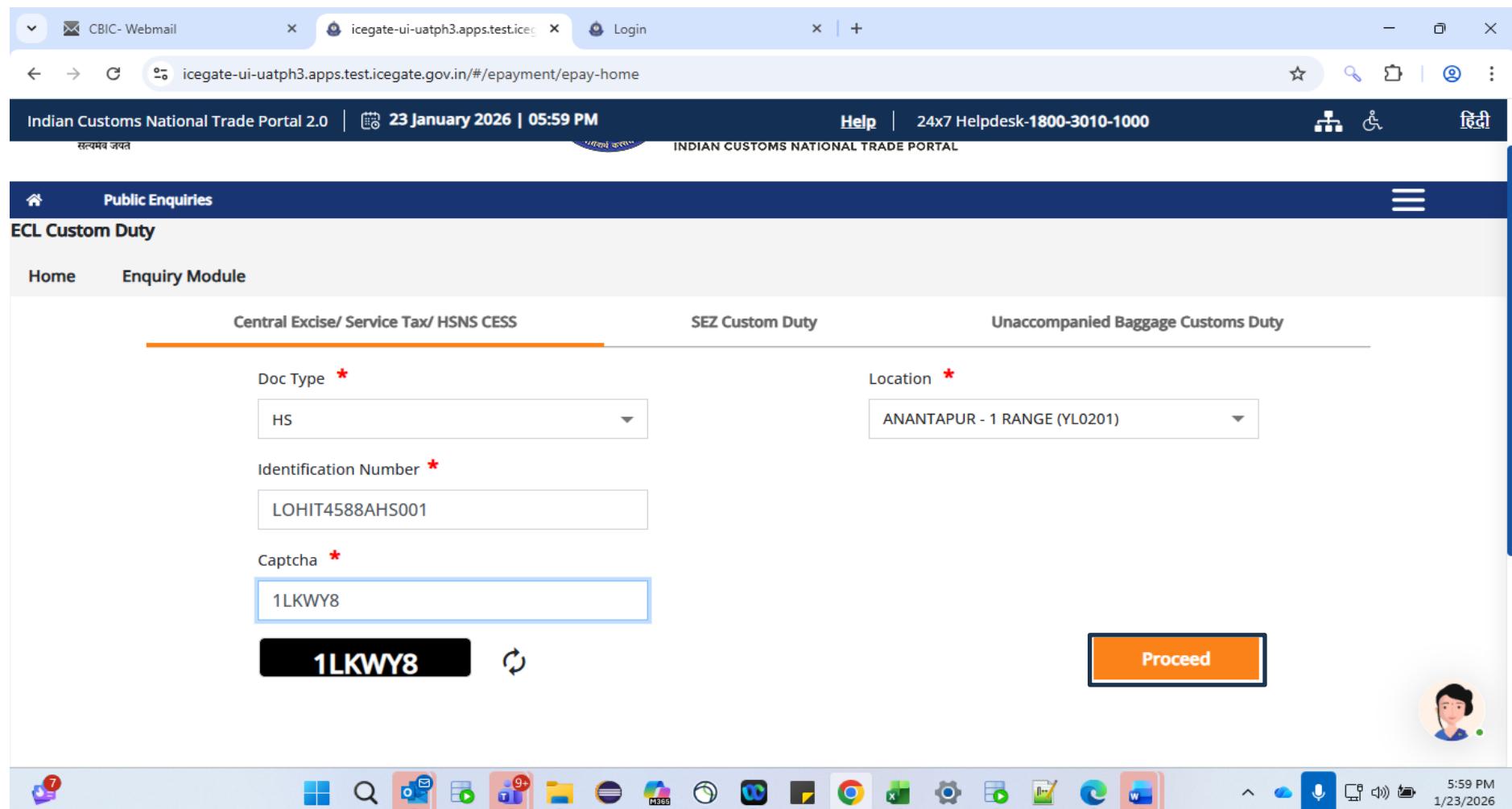
Identification Number \* LOHIT4588AHS001

Captcha \* 1LKWy8

1LKWy8 Proceed

5:59 PM 1/23/2026

Step 16: On Clicking “Proceed” button, list of Challans ready for payment will be displayed. Taxpayers can select one or multiple challans to make payment by clicking “Proceed for Payment” button



Indian Customs National Trade Portal 2.0 | 23 January 2026 | 05:59 PM | Help | 24x7 Helpdesk-1800-3010-1000 | INDIAN CUSTOMS NATIONAL TRADE PORTAL

Public Enquiries | हिन्दी

ECL Custom Duty

Home Enquiry Module

Central Excise/ Service Tax/ HSNS CESS

Doc Type \*

HS

Identification Number \*

LOHIT4588AHS001

Captcha \*

1LKWY8

Proceed

ANANTAPUR - 1 RANGE (YL0201)

5:59 PM 1/23/2026

## Select Challan from the list of Unpaid challans

Screenshot of the Indian Customs National Trade Portal 2.0 showing the 'List of Unpaid Challans' page.

The page header includes:

- CBIC- Webmail
- icegate-ui-uatph3.apps.test.icegate.gov.in
- Login

The URL in the address bar is [icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/unpaid-challans](http://icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/unpaid-challans).

The top navigation bar shows:

- Indian Customs National Trade Portal 2.0
- 23 January 2026 | 06:00 PM
- Help | 24x7 Helpdesk-1800-3010-1000
- Three icons: a grid, a person, and a wheelchair.
- Language: हिन्दी

The main content area has a blue header 'Public Enquiries'.

The sub-header 'List of Unpaid Challans' is displayed.

Filtering options are shown:

- Identification Number: LOHIT4588AHS001
- Location Code: ANANTAPUR - 1 RANGE(YL0201)
- Document Type: HS

The main table displays the following data:

Sr.No	Select <input type="checkbox"/>	Challan Number	demo.challanType	Challan Date	Document Number	Document Date	Total Amount
1	<input type="checkbox"/>	2601002319	Fresh	Jan 19, 2026, 4:45:50 AM	8089201649	19-01-2026	27992
2	<input type="checkbox"/>	2601002317	Fresh	Jan 19, 2026, 4:44:49 AM	7809825709	19-01-2026	536556
3	<input type="checkbox"/>	2601002316	Fresh	Jan 19, 2026, 4:44:15 AM	3190113541	19-01-2026	41247
4	<input type="checkbox"/>	2601002315	Fresh	Jan 19, 2026, 4:43:25 AM	2240574397	19-01-2026	6545454
5	<input type="checkbox"/>	2601002273	Fresh	Jan 9, 2026, 4:37:26 AM	1121142741	09-01-2026	36254154

A note at the bottom left states: You can select maximum 10 challans at a time.

The taskbar at the bottom shows various application icons and the system clock (6:00 PM, 1/23/2026).

## Proceed for Payment

CBIC- Webmail    icegate-ui-uatph3.apps.test.icegate.gov.in    Login

icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/confirmed-challans

Indian Customs National Trade Portal 2.0 | 23 January 2026 | 06:00 PM Help | 24x7 Helpdesk-1800-3010-1000 हिन्दी

वित्त मंत्रालय  
MINISTRY OF FINANCE

ICEGATE 2.0  
INDIAN CUSTOMS NATIONAL TRADE PORTAL

Public Enquiries

ECL Custom Duty

List of Selected Unpaid Challans

Identification Number : LOHIT4588AHS001 Location Code : ANANTAPUR - 1 RANGE(YL0201) Document Type : HS

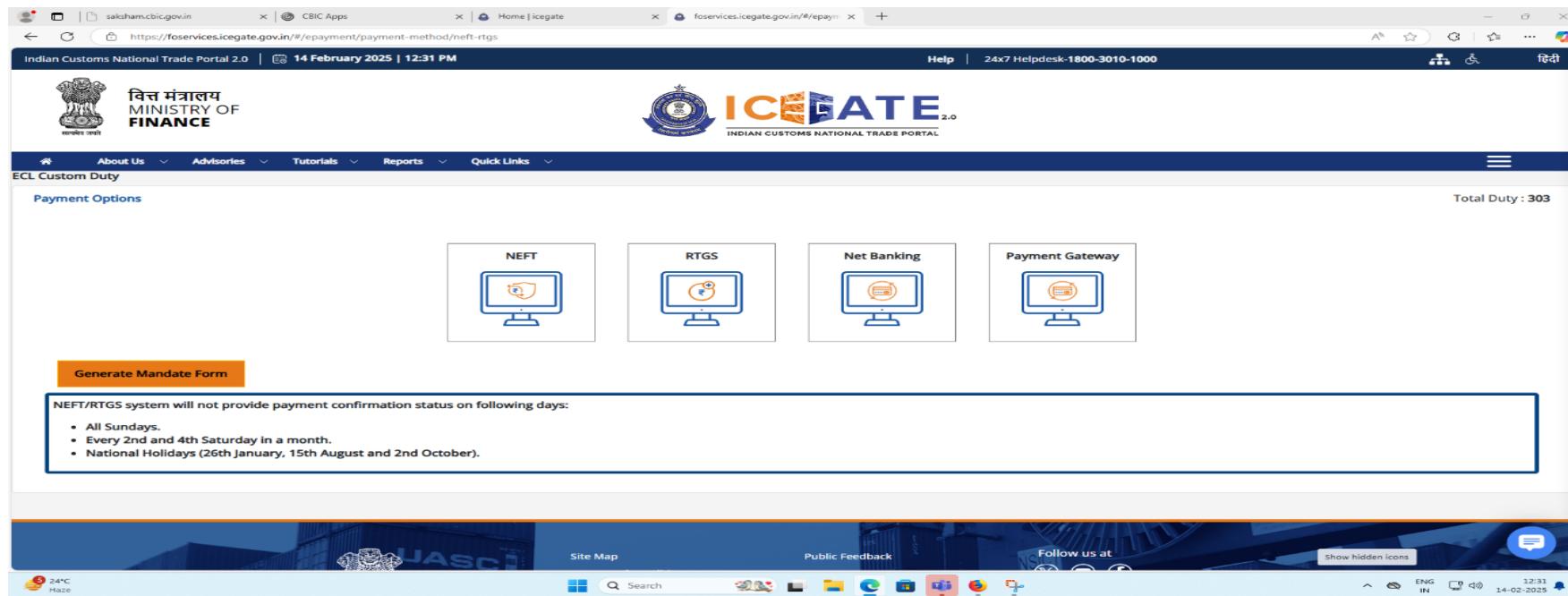
Sr.No	Challan Number	Challan Date	Document Number	Document Date	Total Amount
1	2601002319	Jan 19, 2026, 4:45:50 AM	8089201649	19-01-2026	27992

Back    Proceed for Payment

8 6:00 PM 1/23/2026

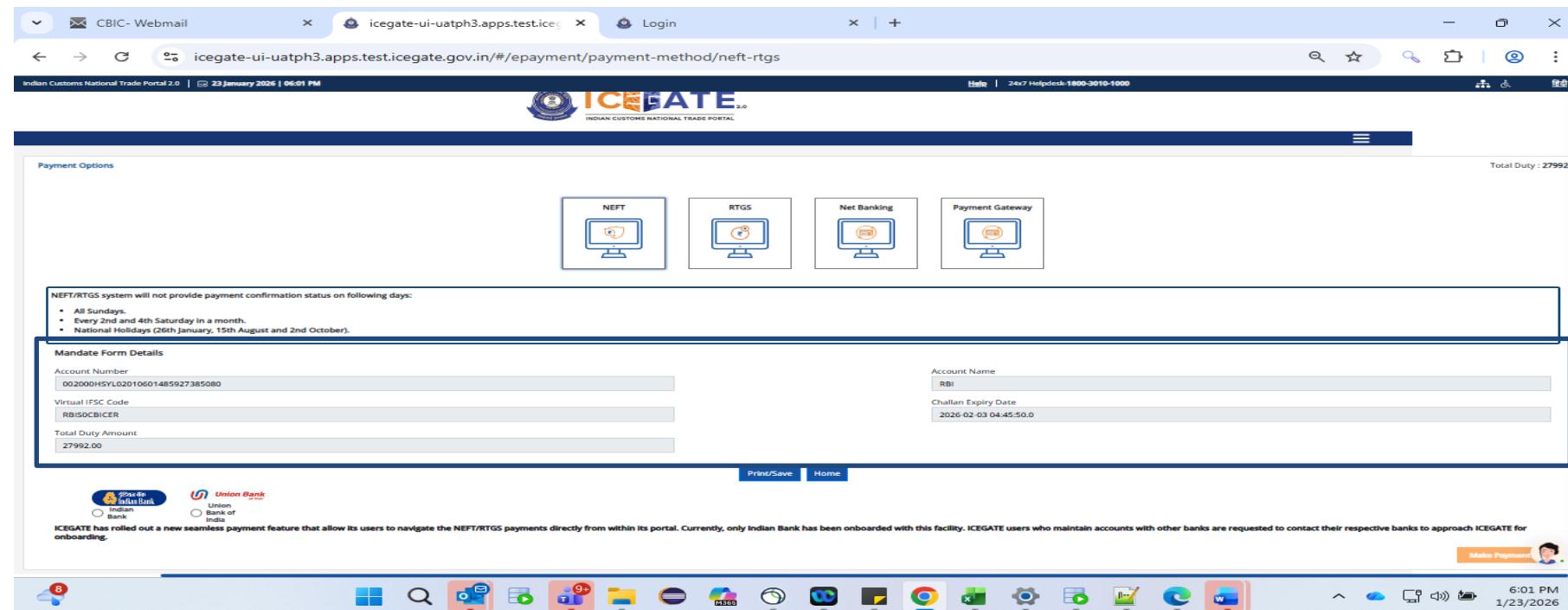
## MODE OF PAYMENTS

Step 17 : After selecting challans, click MAKE PAYMENT/PROCEED. Then 4 options viz. NEFT, RTGS, Net Banking and Payment Gateway will be available for making payment.



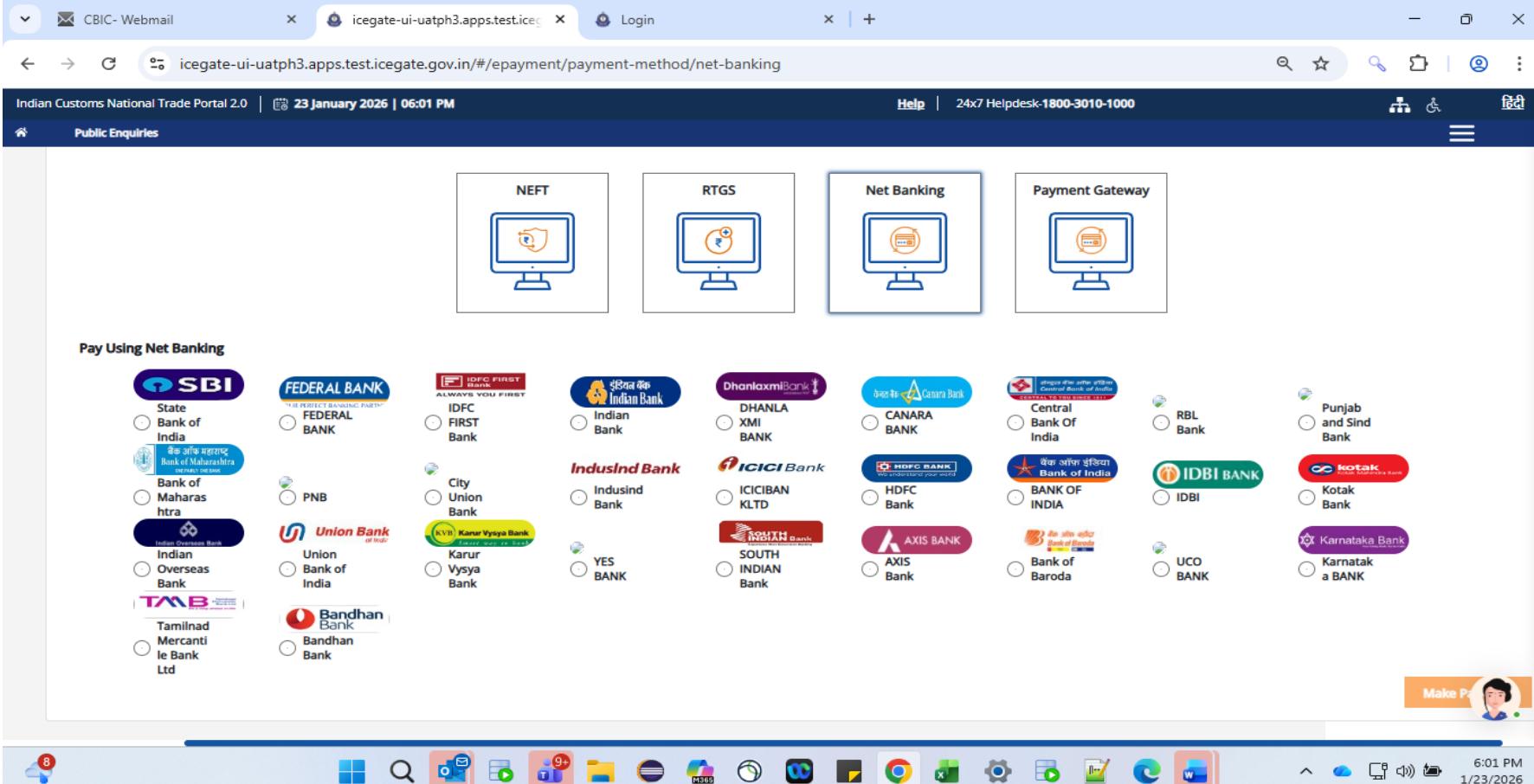
The screenshot shows the ICEGATE 2.0 payment options page. At the top, there are tabs for 'saksham.cbic.gov.in', 'CBIC Apps', 'Home | icegate', and 'foservices.icegate.gov.in/#/epayment/payment-method/neft-rtgs'. The main header includes the Indian Customs National Trade Portal 2.0 logo, the date (14 February 2025), and time (12:31 PM). It also features the ICEGATE 2.0 logo and a 24x7 Helpdesk number (1800-3010-1000). The navigation menu includes About Us, Advisors, Tutorials, Reports, Quick Links, and ECL Custom Duty. A 'Payment Options' section displays four buttons: NEFT (showing a monitor with a hand icon), RTGS (showing a monitor with a circular icon), Net Banking (showing a monitor with a banknote icon), and Payment Gateway (showing a monitor with a card icon). Below these buttons is an orange 'Generate Mandate Form' button. A callout box contains a note: 'NEFT/RTGS system will not provide payment confirmation status on following days: • All Sundays. • Every 2nd and 4th Saturday in a month. • National Holidays (26th January, 15th August and 2nd October).'. The footer includes a weather icon (24°C, Haze), a site map, public feedback, social media links (Follow us at), and a show hidden icons button. The system status bar at the bottom shows ENG IN, 12:31, and 14-02-2025.

After Generation of Mandate Form, the following screen will appear for making payments under NEFT/RTGS,



The screenshot shows a web browser window for the ICEGATE 2.0 portal. The URL is [icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/payment-method/neft-rtgs](http://icegate-ui-uatph3.apps.test.icegate.gov.in/#/epayment/payment-method/neft-rtgs). The page displays a 'Payment Options' section with four buttons: NEFT, RTGS, Net Banking, and Payment Gateway. Below this, a note states: 'NEFT/RTGS system will not provide payment confirmation status on following days: All Sundays, Every 2nd and 4th Saturday in a month, National Holidays (26th January, 15th August and 2nd October).'. The 'Mandate Form Details' section contains fields for Account Number (002000HYL02010601485927385080), Virtual IFSC Code (RBI05CBICER), and Total Duty Amount (27992.00). It also shows Account Name (RBI) and Challan Expiry Date (2026-02-03 04:45:50.0). At the bottom, there are logos for Indian Bank and Union Bank, and a 'Make Payment' button. The taskbar at the bottom of the screen shows various application icons and the date/time (6:01 PM, 1/23/2026).

On clicking Net banking, the following screen will appear



The screenshot shows a web browser window for the Indian Customs National Trade Portal 2.0. The URL in the address bar is [icegate-ui-uatph3.apps.test.iceg.in/#/epayment/payment-method/net-banking](http://icegate-ui-uatph3.apps.test.iceg.in/#/epayment/payment-method/net-banking). The page header includes the date and time (23 January 2026 | 06:01 PM) and a 24x7 Helpdesk contact number (1800-3010-1000). The main content area displays four payment method options: NEFT, RTGS, Net Banking, and Payment Gateway, each represented by a computer monitor icon. Below these, a section titled "Pay Using Net Banking" lists numerous Indian banks, each with its logo and name. The banks listed include SBI, Federal Bank, IDFC FIRST Bank, Indian Bank, Dhanlaxmi Bank, Canara Bank, Central Bank of India, RBL Bank, Punjab and Sind Bank, Kotak Bank, and many others. At the bottom of the page, there is a "Make Payment" button and a toolbar with various icons.

NEFT

RTGS

Net Banking

Payment Gateway

Pay Using Net Banking

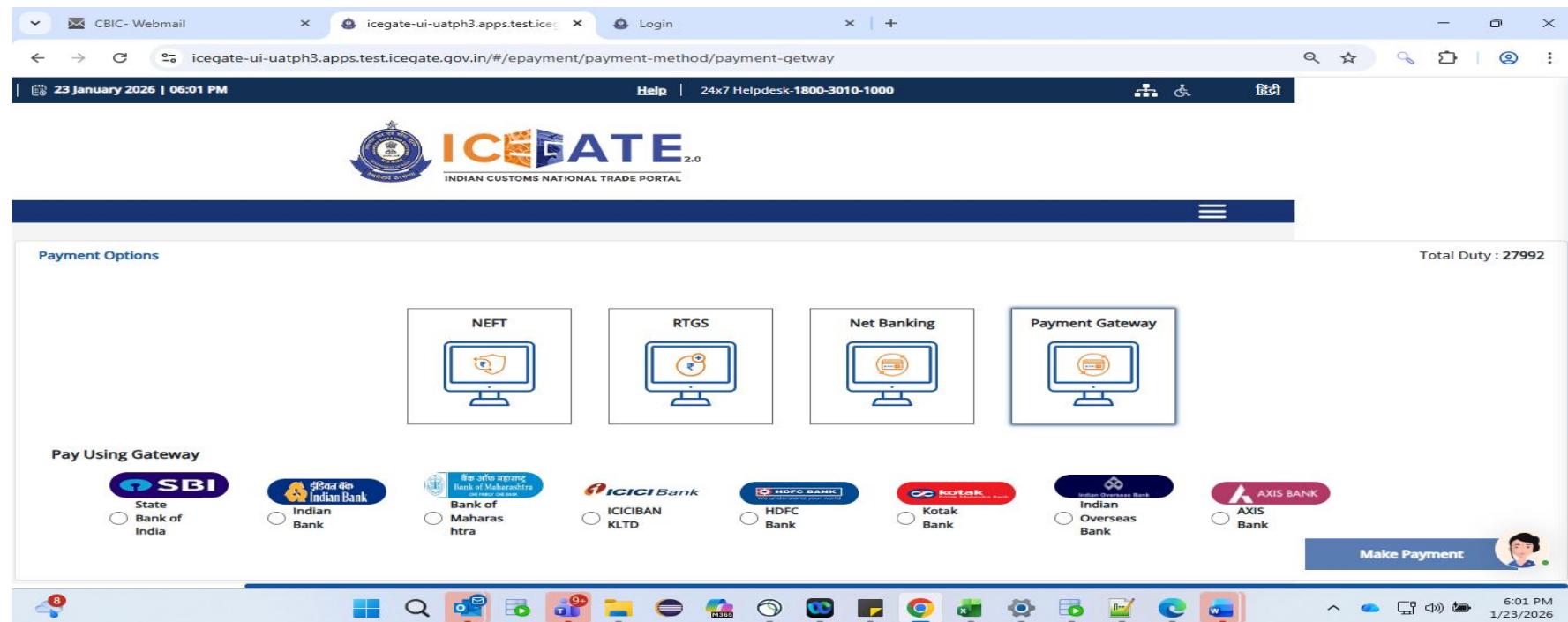
- SBI
- State Bank of India
- Bank of Maharashtra
- Bank of Maharashtra
- Indian Overseas Bank
- TMB
- Tamilnad Mercantile Bank Ltd
- FEDERAL BANK
- FEDERAL BANK
- PNB
- Union Bank of India
- Bandhan Bank
- IDFC FIRST BANK
- IDFC FIRST BANK
- City Union Bank
- Karur Vysya Bank
- IndusInd Bank
- IndusInd Bank
- YES BANK
- Dhanlaxmi Bank
- DHANLA XMI BANK
- ICICI BANK KLTD
- ICICI BANK KLTD
- SOUTH INDIAN BANK
- AXIS BANK
- Axis Bank
- Canara Bank
- CANARA BANK
- HDFC BANK
- HDFC BANK
- Bank of Baroda
- Bank of Baroda
- Central Bank Of India
- RBL Bank
- Punjab and Sind Bank
- IDBI BANK
- IDBI BANK
- UCO BANK
- Kotak Bank
- Karnataka Bank

Make Payment

8

6:01 PM 1/23/2026

On clicking Payment Gateway, the following screen will appear



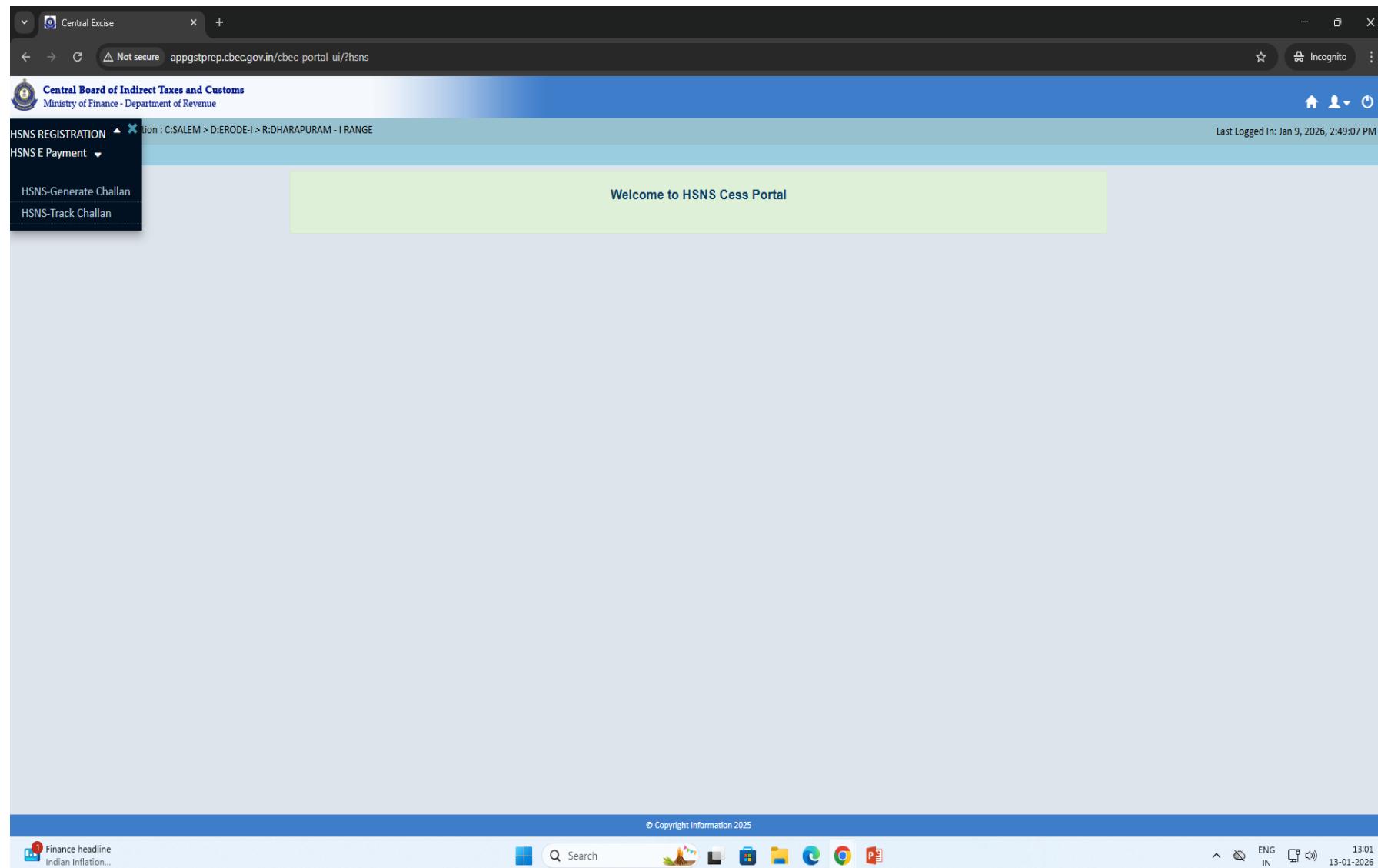
Step 18: Taxpayer can initiate the NEFT/RTGS transactions either online or take a printout of the mandate form and present it and make payment at any authorized bank branch.

Step 19: If payment is initiated online, confirmation of payment message will be displayed in ICEGATE Portal.

Step 20: If the payment is made successfully by the taxpayer, the taxpayer can check the status in the ICEGATE PORTAL > HOME PAGE, select SERVICES > e-PAYMENT > CENTRAL EXCISE. Select ENQUIRY> Central Excise/Service Tax/HSNS Cess, then follow Step13,14 &15.

## **TRACKING OF CHALLAN**

Step 21: The taxpayer can also check the status of challan Under Menu>HSNS TRACK CHALLAN



Step 22: On clicking "HSNS TRACK CHALLAN", status of challan will be displayed as "PAID/NOT PAID"

Central Excise

Not secure appgstprep.cbec.gov.in/cbec-portal-ui/?hsns

Central Board of Indirect Taxes and Customs  
Ministry of Finance - Department of Revenue

Name : HSNS CESS Jurisdiction : C:CHENNAI-NORTH > D:ANNA NAGAR > R:RANGE I

Track Challan Status

Refresh MAKE PAYMENT

SI No.	HSNS Registration Number	Location Code	CTIN	CTIN Expiry Date	Email Address	Mobile Number	Assesse Name	Amount Paid	Date of Payment	Address	IG Reference Number	Scheme	Status
1	ABCDE1234FHS005	TK0801	2601002477	06/02/2026	HEMAMAHESS.D089101@GOV.IN	9884250720	HSNS CESS	5,600.00		GST BHAWAN 12 10CHENNAI Tamil Nadu 600034			NOT PAID

« Previous 1 Next »

23°C Sunny

Search

Copyright Information 2025

ENG IN 13:46 22-01-2026

Step 23: On clicking the hyperlink under CTIN, Details of Taxpayers summary view will be displayed.

Name : SaumyNarayana Krishnamoorthy Jurisdiction : C:CHENNAI-NORTH > D:NUNGAMBAKKAM > R:RANGE I Last Logged In: Jan 28, 2026, 1:27:32 PM

Details of Taxpayer Summary View

HSNS Registration Number	Email Address	Mobile Number	Taxpayer Name	Address	CTIN	CTIN Date	CTIN Expiry Date
TTPTRO3650HS001	rnrugu26@gmail.com	9442494240	SaumyNarayana Krishnamoorthy	25 25 25 Karaikal Tamil Nadu 609606	2601000119	28/01/2026	12/02/2026

CDR Details

Commissionerate	Commissionerate Code	Division	Division Code	Range	Range Code
CHENNAI-NORTH	TK	NUNGAMBAKKAM	10	RANGE I	01

**Duty Details** **Payment Details**

Duty Heads	Accounting Code	Amount (In Rs.)
Cess on Pan Masala	0045	12,000.00
<b>Total Amount Rs.</b>		12,000.00
<b>Total Challan Amount (In words)</b>		Rupees Twelve Thousand Only

**Next** 

Step-24- On clicking download payment receipt, e-receipt for HSNS CESS payment will appear similar to Central Excise e-receipt.

<b>Central Board of Indirect Taxes and Customs (CBIC)</b>					
<b>e-Receipt for Central Excise &amp; Service Tax Payments</b>					
CTIN Number :	2601002354	CTIN Date:	19/1/26 5:48 PM	CTIN Expiry Date:	3/2/26 12:00 AM
<b>Payment Particulars</b>					
Transaction Acknowledgement Number :	IG2011920260548066617528462542				
IG Reference Number :	002000HSTK10010303383057657873				
CIN :	C2001261505296599		CIN Date :	20-01-2026	
Name of the Bank :	FEDERAL BANK LTD.		BSR Code :		
<b>Details Of the Assessee</b>					
Registration Number :	CHTP0365IHS001		Assessee Name :	Kiran	
Address :	tets test tsetdtset Andaman and Nicobar Islands 609606				
Mobile Number :	9442494240		Email Id :	rnragu26@gmail.com	
Commissionerate :	CHENNAI-NORTH	Commissionerate Code :	TK		
Division :	NUNGAMBAKKAM	Division Code :	10		
Range:	RANGE I	Range Code :	01	Location Code :	TK1001
<b>Details of Deposits</b>					
Central Excise/ Service Tax	Description of Duty		Accounting Code	Amount Tendered	
HS	Cess on Pan Masala			Rs. 3,256.00/-	
HS	Cess on Pan Masala			Rs. 652.00/-	
HS	Cess on Pan Masala			Rs. 536.00/-	
Total Amount (in Rs.)	Rs. 4,444.00/-				
Total Amount (in Words.)	Rupees Four Thousand Four Hundred and Forty Four Only				
Payment Mode :	Online	Payment Channel :	NB		
<b>NOTES :</b>					
<ol style="list-style-type: none"> <li>1. Status of the Transaction can be tracked under "Track Challan" under Menu--&gt;Epayment</li> <li>2. Payment status will be set as "PAID" for this Transaction</li> <li>3. This is a system generated Receipt</li> </ol>					

## **ANNEXURE C - HELP DESK**

Help desk currently used for ACES GST portal will cater to the needs of Taxpayers and Tax officers.

Mail Id: [cbicmitra.helpdesk@icegate.gov.in](mailto:cbicmitra.helpdesk@icegate.gov.in)

Toll Free Number: 18004250232